

JURISDICTION DETAILS

PRINCIPAL CCIT, Tamilnadu Region

CCIT: CCIT, Chennai-1, Chennai		
Pr.CIT Charge : Pr. CIT, Chennai-1, Room No 701, 7 th Floor, Wanaparthi Block, 121, M.G. Road, Chennai-34 Ph.No. 044-28338441, Fax . 044-28338401		
City: Chennai		
CORPORATE RANGE-1, CHENNAI		
Assesseees in respect of Companies whose Registered office is located in the Districts of Chennai, Kancheepuram and Thiruvallur (including Managing Director or Director or Manager or Secretary in the respective companies)		
Range (Designation of JCIT/Addl.CIT & his office address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office address & Landline Number	AO Wise Jurisdiction
Adl.CIT/JCIT Corporate Range-1 Room No 621, 6 th Floor Wanaparthi Block 121, Mahatma Gandhi Road, Chennai-34 Ph.No 28338351	DCIT/ACIT Corporate Circle-1(1) Room No. 611 6 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No.28338494	'A' and 'D' (Total income Rs.50 lakhs and above)
	DCIT/ACIT Corporate Circle -1(2) Room No. 613 6 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28338616	'B' and 'C' (Total income Rs.50 lakhs and above)
	Income-tax Officer, Corporate Ward-1(1) Room No.615 6 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28333162	'A' (Total income upto Rs.50 lakhs)
	Income-tax Officer, Corporate Ward-1(2) Room No.614 6 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28338640	'B' (Total income upto Rs.50 lakhs)
	Income-tax Officer, Corporate Ward-1(3) Room No.612 6 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28338615	'C' (Total income upto Rs.50 lakhs)
	Income-tax Officer, Corporate Ward-1(4) Room No.627 6 th Floor, Wanaparthi Block 121, M.G. Road, Chennai Ph.No 28338554	'D' (Total income upto Rs.50 lakhs)

NON CORPORATE RANGE-1, CHENNAI

Persons other than Companies deriving income from sources other than income from Business/Profession and deriving income from Business/Profession other than income from salary residing within the territorial jurisdiction of the

pincodes- 4,17,28,35 & 85

Alphabets A to N

Adl.CIT/JCIT Non Corporate Range-1 Room No. 321, 3 RD Floor Wanaparthy Block 121, Mahatma Gandhi Road, Chennai-34 Ph.No. 28338362	DCIT/ACIT Non Corporate Circle-1(1) Room No.309 3 RD Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28338625	'A' to 'N' (Total Income Above Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-1(1) Room No.305 3 RD Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333225	A and F (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-1(2) Room No.306 3 rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333226	D, G, I, and J (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-1(3) Room No.307 3rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333227	H, L and M (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-1(4) Room No.308 3rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333229	K and N (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-1(5) 3rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 9445954870	B, C and E (Total income upto Rs.15 lakhs)

NON CORPORATE RANGE-2, CHENNAI

Persons other than Companies deriving income from sources other than income from Business/Profession and deriving income from Business/Profession other than income from salary residing within the territorial jurisdiction of the

pincodes- 4,17,28,35 & 85

Alphabets O to Z

Adl.CIT/JCIT Non Corporate Range-2 Room No. 322, 3 RD Floor Wanaparthy Block 121, Mahatma Gandhi Road, Chennai-34 Ph.No. 28338361	DCIT/ACIT Non Corporate Circle-2(1) Room No.320 3 RD Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28338657	'O' to 'Z' (Total Income Above Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-2(1) Room No.316 3 RD Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333235	O, Q, U, W to Z, and S with Pincodes -17 (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-2(2) Room No.317 3 rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333237	V (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-2(3) Room No.318 3rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333238	R (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-2(4) Room No 319 3rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333241 extn 8224	S with pincodes 4,28, 35, 85 (Total income upto Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward-2(5) Room no.314 3rd Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28338162	P and T (Total income upto Rs.15 lakhs)

JURISDICTION DETAILS

CHIEF COMMISSIONER OF INCOME-TAX: CHENNAI-1, CHENNAI.

PRINCIPAL COMMISSIONER OF INCOME-TAX CHARGE: SHRI.S. RAMAKRISHNAN, CIT, CHENNAI-5.

CITY: CHENNAI

Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)ncome tax authorities and headquarters	Territorial areas	Persons or classes of persons	Cases or classes of cases
(1)	(2)	(3)	(4)	(5)
<p>Shri.V. ROY JOSE Joint Commissioner of Income-tax, CORP. RANGE-5, Room No. 418 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044-28338364</p>	<p>Ms. R. PREMI Deputy Commissioner of Income tax, Corporate Circle - 5(1) , Room No. 414 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044-28338639 Extn. 8151</p>	<p>In the State of Tamil Nadu-</p> <p>(a) Districts of Chennai, Kancheepuram and Tiruvallur;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in Column (3);</p> <p>(b) persons being individuals referred to in item (b) of column (5);</p>	<p>(a) All cases of persons referred to in corresponding entry in item (a) of column (4) being companies whose names begin with the alphabet 'O' or 'Pa' or 'Ra' or 'Rb' or 'Rc' or 'Rd' or 'Re' other than the cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Chennai-10 and whose returned income / loss as on 1st day of each financial year commencing from the Financial Year 2014-15 is Rs.50 lakh or more in any of the last three preceding Assessment Years (or) in cases where no return of income is filed during last three preceding Assessment Years, then, in the last return of income filed;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;</p>
	<p>Ms.V. SUPRAJA Deputy Commissioner of Income tax, Corporate Circle - 5(2) , Room No. 415 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044-28338629 Extn.8152</p>	<p>In the State of Tamil Nadu-</p> <p>(a) Districts of Chennai, Kancheepuram and Tiruvallur;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area</p>	<p>(a) All cases of persons referred to in corresponding entry in item (a) of column (4) being companies whose names begin with the alphabet 'Pb' or 'Pc' or 'Pd' or 'Pe' or 'Pf' or 'Pg' or 'Ph' or 'Pi' or 'Pj' or 'Pk' or 'Pl' or 'Pm' or 'Pn' or 'Po' or 'Pp' or 'Pq' or 'Pr' or 'Ps' or 'Pt' or 'Pu' or 'Pv' or 'Pw' or 'Px' or 'Py' or 'Pz' or 'Q,' or 'Rf' or 'Rg' or 'Rh' or 'Ri' or</p>

			<p>mentioned in Column (3);</p> <p>(b) persons being individuals referred to in item (b) of column (5);</p>	<p>'Rj' or 'Rk' or 'Rl' or 'Rm' or 'Rn' or 'Ro' or 'Rp' or 'Rq' or 'Rr' or 'Rs' or 'Rt' or 'Ru' or 'Rv' or 'Rw' or 'Rx' or 'Ry' or 'Rz' other than the cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Chennai-10 and whose returned income / loss as on 1st day of each financial year commencing from the Financial Year 2014-15 is Rs.50 lakh or more in any of the last three preceding Assessment Years (or) in cases where no return of income is filed during last three preceding Assessment Years, then, in the last return of income filed;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;</p>
	<p>Ms. R. MALINI Income tax Officer , Corporate Ward - 5(1) , Room No. 412 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044-28338156 Extn.8156</p>	<p>In the State of Tamil Nadu-</p> <p>(a) Districts of Chennai, Kancheepuram and Tiruvallur;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in Column (3);</p> <p>(b) persons being individuals referred to in item (b) of column (5);</p>	<p>(a) All cases of persons referred to in corresponding entry in item (a) of column (4) being companies whose names begin with the alphabet 'O' or 'Pa' or 'Pb' or 'Pc' or 'Pd' or 'Pe' or 'Pf' or 'Pg' or 'Ph' other than the cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Chennai-10 and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioners of Income tax , Corporate Circle V(1) / V(2), Chennai;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;</p>

<p>Shri.M. SREENIVASAN Income tax Officer , Corporate Ward - 5(2) , Room No. 407 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044-28338405 Extn. No.8153</p>	<p>In the State of Tamil Nadu-</p> <p>(a) Districts of Chennai, Kancheepuram and Tiruvallur;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in Column (3);</p> <p>(b) persons being individuals referred to in item (b) of column (5);</p>	<p>(a) All cases of persons referred to in corresponding entry in item (a) of column (4) being companies whose names begin with the alphabet from 'Pi' or 'Pj' or 'Pk' or 'Pl' or 'Pm' or 'Pn' or 'Po' or 'Pp' or 'Pq' or 'Pr' or 'Ps' or 'Pt' or 'Pu' or 'Pv' or 'Pw' or 'Px' or 'Py' or 'Pz' other than the cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Chennai-10 and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioners of Income tax , Corporate Circle V(1) / V(2), Chennai;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;</p>	
<p>Shri.O. JEYASEKARAN Income tax Officer , Corporate Ward - 5(3) , Room No. 419 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044-28335 Extn. No.</p>	<p>In the State of Tamil Nadu-</p> <p>(a) Districts of Chennai, Kancheepuram and Tiruvallur;</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area</p>	<p>(a) All cases of persons referred to in corresponding entry in item (a) of column (4) being companies whose names begin with the alphabet 'Q' or 'Rf' or 'Rg' or 'Rh' or 'Ri' or 'Rj' or 'Rk' or 'Rl' or 'Rm' or 'Rn' or 'Ro' 'Rp' or 'Rq' or 'Rr' or 'Rs' 'Rt' or 'Ru' or 'Rv' or 'Rw' or 'Rx' or 'Ry' or 'Rz' other than the cases falling under the jurisdiction of</p>	

			mentioned in Column (3); (b) persons being individuals referred to in item (b) of column (5);	Principal Commissioner/ Commissioner of Income-tax, Chennai-10 and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioners of Income tax , Corporate Circle V(1) / V(2), Chennai; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;
	Smt. VETRISELVI Income tax Officer , Corporate Ward - 5(4) , Room No. 403 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI. Landline No: 044- 28333216 Extn. No.8157	In the State of Tamil Nadu- (a) Districts of Chennai, Kancheepuram and Tiruvallur;	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in Column (3); (b) persons being individuals referred to in item (b) of column (5);	(a) All cases of persons referred to in corresponding entry in item (a) of column (4) being companies whose names begin with the alphabet from 'Ra' or 'Rb' or 'Rc' or 'Rd' or 'Re' other than the cases falling under the jurisdiction of Principal Commissioner/ Commissioner of Income-tax, Chennai-10 and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioners of Income tax , Corporate Circle V(1) / V(2), Chennai; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (a) above;
Shri.V. ROY JOSE Joint Commissioner of Income-tax, NON CORP. RANGE-16, Room No.522 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI.	Dr.I. P. ROOPA Assistant Commissioner of Income tax, Non-Corporate Circle-16 (I/c.) , Room No. 523 A Wanaparthi Block, Ayakar Bhavan, Nungambakkam, CHENNAI.	In the State of Tamil Nadu- Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation	persons being individuals deriving income from sources other than income from business or profession and residing within the territorial	All cases of persons referred to in corresponding entry in column (4) employed in Private Sector whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K' and whose returned income /

<p>Landline No: 044-28338345</p>	<p>LandlineNo: 044-28338045</p>	<p>600052 - Red Hills; 600054- Avadi Camp HO; 600055- Avadi IAF; 600056- Poonamallee; 600062 - Tirumullaivoyal 600065 - CRP Camp Avadi; 600067 - Sholavaram; 600069 - Kunrathur; 600071- Kamaraj Nagar; 600072- Pattabiram; 600077 - Tiruverkadu; 600109 - Avadi RCS Complex; 600103 - Manali New Town; 600120 - North Chennai Thermal Power station</p>	<p>area mentioned in column (3);</p>	<p>loss as on 1st day of each financial year commencing from the Financial Year 2014-15 is Rs.15 lakh or more in any of the last three preceding Assessment Years (or) in cases where no return of income is filed during last three preceding Assessment Years, then, in the last return of income filed.</p>
	<p>Shri.S.Anvar Basha Income tax Officer Non-Corporate Ward-16(1) Room No. 523 B Wanaparthi Block, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>LandlineNo: 044-28338041</p>	<p>In the State of Tamil Nadu- Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation 600052 - Red Hills; 600054- Avadi Camp HO; 600055- Avadi IAF; 600056- Poonamallee; 600062 - Tirumullaivoyal 600065 - CRP Camp Avadi; 600067 - Sholavaram; 600069 - Kunrathur; 600071- Kamaraj Nagar; 600072- Pattabiram; 600077 - Tiruverkadu; 600109 - Avadi RCS Complex; 600103 - Manali New Town; 600120 - North Chennai Thermal Power station</p>	<p>persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p>	<p>All cases of persons referred to in corresponding entry in column (4) employed in Private Sector whose principal source of income is from "Salary" and whose names begin with the alphabet 'A' other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle – 16, Chennai.</p>
	<p>Shri.V.Mohan</p>	<p>In the State of</p>	<p>persons being</p>	<p>All cases of persons referred</p>

<p>Income tax Officer Non-Corporate Ward-16(2) Room No. 523 C Wanaparthy Block, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>LandlineNo: 28338042</p>	<p>044-</p>	<p>Tamil Nadu- Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation 600052 - Red Hills; 600054- Avadi Camp HO; 600055- Avadi IAF; 600056- Poonamallee; 600062 - Tirumullaivoval 600065 - CRP Camp Avadi; 600067 - Sholavaram; 600069 - Kunrathur; 600071- Kamaraj Nagar; 600072- Pattabiram; 600077 - Tiruverkadu; 600109 - Avadi RCS Complex; 600103 - Manali New Town; 600120 - North Chennai Thermal Power station</p>	<p>individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p>	<p>to in corresponding entry in column (4) employed in Private Sector whose principal source of income is from "Salary" and whose names begin with the alphabet 'B' or 'C' other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle - 16, Chennai.</p>
<p>Smt.V.P.Selvi Income tax Officer Non-Corporate Ward-16(3) Room No. 523 D Wanaparthy Block, Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>LandlineNo: 28338043</p>	<p>044-</p>	<p>In the State of Tamil Nadu- Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation 600052 - Red Hills; 600054- Avadi Camp HO; 600055- Avadi IAF; 600056- Poonamallee; 600062 - Tirumullaivoval 600065 - CRP Camp Avadi; 600067 - Sholavaram; 600069 - Kunrathur; 600071- Kamaraj Nagar; 600072- Pattabiram;</p>	<p>persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p>	<p>All cases of persons referred to in corresponding entry in column (4) employed in Private Sector whose principal source of income is from "Salary" and whose names begin with any of the alphabets from 'E' or 'F' or 'G' or 'H' or 'I' other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle - 16, Chennai.</p>

		600077 - Tiruverkadu; 600109 - Avadi RCS Complex; 600103 - Manali New Town; 600120 - North Chennai Thermal Power station		
	Shri.B.Baladandayutham Income tax Officer Non-Corporate Ward-16(4) Room No. 523 E Wanaparthi Block, Ayakar Bhavan, Nungambakkam, CHENNAI. LandlineNo: 044-28338044	In the State of Tamil Nadu- Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation 600052 - Red Hills; 600054- Avadi Camp HO; 600055- Avadi IAF; 600056- Poonamallee; 600062 - Tirumullaivoyal 600065 - CRP Camp Avadi; 600067 - Sholavaram; 600069 - Kunrathur; 600071- Kamaraj Nagar; 600072- Pattabiram; 600077 - Tiruverkadu; 600109 - Avadi RCS Complex; 600103 - Manali New Town; 600120 - North Chennai Thermal Power station	persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);	All cases of persons referred to in corresponding entry in column (4) employed in Private Sector whose principal source of income is from "Salary" and whose names begin with the alphabet 'K' other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle – 16, Chennai.
	Shri.E.John Jebadurai Mountie Income tax Officer Non-Corporate Ward-16(5) Room No. 523 F Wanaparthi Block, Ayakar Bhavan, Nungambakkam, CHENNAI.	In the State of Tamil Nadu- Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal	persons being individuals deriving income from sources other than income from business or profession and residing within	All cases of persons referred to in corresponding entry in column (4) employed in Private Sector whose principal source of income is from "Salary" and whose names begin with the alphabet 'D' or 'J' other than the cases falling under the jurisdiction

	LandlineNo: 28333171	044-	Corporation 600052 - Red Hills; 600054- Avadi Camp HO; 600055- Avadi IAF; 600056- Poonamallee; 600062 - Tirumullaivoyal 600065 - CRP Camp Avadi; 600067 - Sholavaram; 600069 - Kunrathur; 600071- Kamaraj Nagar; 600072- Pattabiram; 600077 - Tiruverkadu; 600109 - Avadi RCS Complex; 600103 - Manali New Town; 600120 - North Chennai Thermal Power station	the territorial area mentioned in column (3);	of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle – 16, Chennai.
Shri.V. ROY JOSE Joint Commissioner of Income-tax, NON CORP. RANGE-3, Room No.622 Main Building, Ayakar Bhavan, Nungambakkam, CHENNAI. Landline No: 044-28338357	Dr.I. P. ROOPA Assistant Commissioner of Income tax, Non-Corporate Circle-3 , Room No. 623 A Wanaparthy Block, Ayakar Bhavan, Nungambakkam, CHENNAI. LandlineNo: 28338186	044-	In the State of Tamil Nadu- Areas within the city of Chennai, bearing the following PIN Codes : 600006 - Greams Road; 600018 - Teynampet; 600031 - Chetpet; 600034 - Nungambakkam; 600086 – Gopalapuram	(a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (3).	All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) other than cases of persons whose principal source of income is from “Salary” and whose returned income / loss as on 1 st day of each financial year commencing from the Financial Year 2014-15 is Rs.15 lakh or more in any of the last three preceding Assessment Years (or) in cases where no return of income is filed during last three preceding Assessment Years, then, in the last return of income filed.
	Shri.S. MURUGESAN Income tax Officer , Non-Corporate Ward- 3(1) Room No. 623 B Wanaparthy Block , Ayakar Bhavan, Nungambakkam, CHENNAI. Landline No:	No:	In the State of Tamil Nadu- Areas within the city of Chennai, bearing the following PIN Codes : 600006 - Greams	(a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial	All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet ‘A’ or ‘B’ or ‘C’ or ‘F’ or ‘G’ or ‘J’ other than cases of persons whose principal source of income is from “Salary” and also other

	044-28333279	Road; 600018 - Tevnampet; 600031 - Chetpet; 600034 - Nungambakkam; 600086 - Gopalapuram	area mentioned in column (3); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (3).	than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle - 3, Chennai.
	Ms.B. RAJALAKSHMI Income tax Officer , Non-Corporate Ward- 3(2) Room No. 623 c Wanaparthy Block , Ayakar Bhavan, Nungambakkam, CHENNAI. Landline No: 044-28333280	In the State of Tamil Nadu- Areas within the city of Chennai, bearing the following PIN Codes : 600006 - Greams Road; 600018 - Tevnampet; 600031 - Chetpet; 600034 - Nungambakkam; 600086 - Gopalapuram	(a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (3).	All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet 'D' or 'P' or 'Q' or 'R' other than cases of persons whose principal source of income is from "Salary" and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle – 3, Chennai.
	Shri.A.K. SUBRAMANIAN Income tax Officer , Non-Corporate Ward- 3(3) Room No. 623 D Wanaparthy Block , Ayakar Bhavan, Nungambakkam, CHENNAI. Landline No: 044-28333281	In the State of Tamil Nadu- Areas within the city of Chennai, bearing the following PIN Codes : 600006 - Greams Road; 600018 - Tevnampet; 600031 - Chetpet; 600034 - Nungambakkam;	(a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3); (b) persons other than companies deriving income	All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet 'E' or 'O' or 'S' other than cases of persons whose principal source of income is from "Salary" and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle - 3, Chennai.

		600086 – Gopalapuram	from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (3).	
	<p>Shri.R. GURUNATHAN Income tax Officer , Non-Corporate Ward- 3(4) Room No. 623 F Wanaparthi Block , Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044- 28333282</p>	<p>In the State of Tamil Nadu-</p> <p>Areas within the city of Chennai, bearing the following PIN Codes :</p> <p>600006 - Greams Road; 600018 - Teynampet; 600031 - Chetpet; 600034 - Nungambakkam; 600086 – Gopalapuram</p>	<p>(a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (3).</p>	All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet 'H' or 'I' or 'K' or 'M' other than cases of persons whose principal source of income is from "Salary" and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle – 3, Chennai.
	<p>Shri.T.N. GURUPRASAD Income tax Officer , Non-Corporate Ward- 3(5) Room No. 623 E Wanaparthi Block , Ayakar Bhavan, Nungambakkam, CHENNAI.</p> <p>Landline No: 044-28338187</p>	<p>In the State of Tamil Nadu-</p> <p>Areas within the city of Chennai, bearing the following PIN Codes :</p> <p>600006 - Greams Road; 600018 - Teynampet; 600031 - Chetpet; 600034 - Nungambakkam; 600086 – Gopalapuram</p>	<p>(a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business</p>	All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet 'L' or 'N' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z' other than cases of persons whose principal source of income is from "Salary" and also other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle - 3, Chennai, Income tax Officer, Non-Corporate Ward-3(1), Income tax Officer, Non-Corporate Ward-3(2), Income tax Officer, Non-

			or profession is within the territorial area mentioned in column (3).	Corporate Ward-3(3), Income tax Officer, Non-Corporate Ward-3(4), Chennai.
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CCIT : Designation, Address and Landline			
Pr.CIT Charge : CIT-9, No.611, Annasalai, Kannammai Building, 2 rd Floor, Chennai-6, 28292421			
City :Chennai			
1	2	3	4
Range (Designation of JCIT/Addl.CIT & his office address & Landline number	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction	
Range-4 – B.Isaivani, IRS Jt. Commissioner of Income Tax, 28294974	No.611, Annasalai, Kannammai Building, 3 rd Floor, Chennai-6	P.Srinivas- ACIT, NCC-4 28293149	Areas within the city of Chennai, bearing the following PIN Codes:3,13,19,21,39,51,60,68,79,81,103,118&120 having alphabets from A to J whose returned income/loss exceeds Rs.15 Lakhs
		Malarvizhi Kuzur, ITO, NCW4(1) 28290569	Areas within the city of Chennai, bearing the following PIN Codes:3,13,19,21,39,51,60,68,79,81,103,118&120 having alphabets A
		K.Nallathambi, ITO NCW4(2) 28290570	Areas within the city of Chennai, bearing the following PIN Codes:3,13,19,21,39,51,60,68,79,81,103,118&120 having alphabets E,I &J
		Seeni Thirumaran, ITO NCW-4(3) 28290571	Areas within the city of Chennai, bearing the following PIN Codes:3,13,19,21,39,51,60,68,79,81,103,118&120 having alphabets C&D
		Kamala P Bhatkal, ITO NCW-4(4) 2829072	Areas within the city of Chennai, bearing the following PIN Codes:3,13,19,21,39,51,60,68,79,81,103,118&120 having alphabets G&H
		R.Kamalakaran, ITO NCW-4(5) 28293025	Areas within the city of Chennai, bearing the following PIN Codes:3,13,19,21,39,51,60,68,79,81,103,118&120 having alphabets B&F
Range-5 (i/c)– B.Isaivani, IRS Jt. Commissioner of Income Tax, 28294974/ 28293423	No.611, Annasalai, Kannammai Building, 2 rd Floor, Chennai-6	Chandrababu. DCIT, Non-Corporate Circle-5(1), Chennai, 28295172	Areas covered under the pin codes of Chennai viz., 3, 13, 19, 21, 39, 51, 60, 68, 79, 81, 103, 118 & 120 having alphabets from K to Q whose returned income/loss exceeds Rs.15 lakhs
		R.Rajasekhar, ITO, Non-Corporate Ward-5(1), Chennai, 28290674	Areas covered under the pin codes of Chennai, viz., 3, 13, 19, 21, 39, 51, 60, 68, 79, 81, 103, 118 & 120 having alphabet 'K' other than the cases falling under the jurisdiction of Deputy / Asst. Commissioner of Income Tax, Non Corporate Circle-5.
		Smt. Chandal Vinoveny Ryan, ITO. Non-Corporate Ward-5(2), Chennai, 28290675	Areas covered under the pin codes 3, 13, 19, 21, 39, 51, 60, 68, 79, 81, 103, 118 & 120 having alphabet 'L' and 'N' other than the cases falling under the jurisdiction of DCIT, NCR-5, Chennai.
		R.Govindarajan, ITO, Non-Corporate Ward-5(3) (i/c), Chennai, 28290676	Areas covered under the pin codes 3, 13, 19, 21, 39, 51, 60, 68, 79, 81, 103, 118 & 120 having alphabets 'M' other than the cases falling under the jurisdiction of DCIT, NCR-5, Chennai.
		Smt. Saraswathi ITO, Non-Corporate Ward-5(4), Chennai, 28290677	Areas covered under the pin codes 3, 13, 19, 21, 39, 51, 60, 68, 79, 81, 103, 118 & 120 having alphabet 'P' other than the cases falling under the jurisdiction of DCIT, NCR-5, Chennai.
		Smt. R.Sudha ITO, Non-Corporate Ward-5(5), Chennai, 28290578	Areas covered under the pin codes 3, 13, 19, 21, 39, 51, 60, 68, 79, 81, 103, 118 & 120 having alphabets 'O' & 'Q' other than the cases falling under the jurisdiction of DCIT, NCR-5, Chennai.

Range-6 – K.Gopalakrishna, IRS Addl. Commissioner of Income Tax, 28292367	No.611, Annasalai, Kannammai Building, 7 th Floor, Chennai-6	Shri P. Muthukumar , ACIT NCC-6, 28294091	'R to Z' with pincodes 3, 13,19,21, 39,51,57,60,68,79,81, 103,118 & 120
		Shri S. Arunkumar ITO, NCW 6(1), LL: 28290521	'R, W to Z' except pincodes 21 & 81
		Smt. N.S. Lalitha ITO, NCW 6(2), LI: 28290522	'S' except pincode 60,79,81,103,118, 120
		Shri K. Marimuthu ITO, NCW 6(3), LI: 28290523	'S' with pincodes 60,79,103,118,120 'U' except pincodes 21 & 81
		Shri C. L. Ganesan ITO, NCW 6(4) LI: 28290524	'T & V' with pincodes 3, 13,19,21, 39,51,57,60,68,79,81, 103,118 & 120
		Smt. A. Sushila ITO. NCW 6(5)	'R, U, W to Z' with pin code 21 & 'R, S, U, W to Z' with pincode 81
Range-17 – B.Yogalingam, IRS Jt. Commissioner of Income Tax, 28338355	No.121, MG Rd., Nungambakkam, 5 th Floor, Chennai-34	Smt. G.Usharani, ACIT, NCC-17 28333127	Private sector employees whose name starts with L to R whose income (principal source of income being salary)/ loss returned is above 15 lakhs
		Smt. E.Jayaletchumi. ITO NCW 17(1) 28333128	Private sector employees whose name starts with L, Ram and Ran whose income (principal source of income being salary)/ loss returned is less than 15 lakhs
		Smt S.Vaidehi, ITO, NCW-17(2) 28333129	Private sector employees whose name starts with M whose income (principal source of income being salary)/ loss returned is less than 15 lakhs
		Smt. S.Jayanthi, ITO, NCW-17(3) 28333130	Private sector employees whose name starts with P&Q whose income (principal source of income being salary)/ loss returned is less than 15 lakhs
		Smt. S Malathi, ITO, NCW-17(4) 28333131	Private sector employees whose name starts with R except Ram and Ran whose income (principal source of income being salary)/ loss returned is less than 15 lakhs
		Smt S.Vaidehi, ITO, NCW-17(5)(i/c) 28338549	Private sector employees whose name starts with N &O whose income (principal source of income being salary)/ loss returned is less than 15 lakhs

JURISDICTION DETAILS

PRINCIPAL CCIT, Tamilnadu Region

CCIT: CCIT, Chennai-2, Chennai		
Pr.CIT Charge : Pr. CIT, Chennai-2, Room No 401, 4 th Floor, Wanaparthi Block, 121, M.G. Road, Chennai-34 Ph.No. 044-28338442		
City: Chennai		
CORPORATE RANGE-2, CHENNAI		
Assesseees in respect of Companies whose Registered office is located in the Districts of Chennai, Kancheepuram and Thiruvallur (including Managing Director or Director or Manager or Secretary in the respective companies)		
Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number	AO Wise Jurisdiction
Adl.CIT/JCIT Corporate Range-2 Room No 521, 5 th Floor Wanaparthi Block 121, Mahatma Gandhi Road, Chennai-34 Ph.No 28338352	DCIT/ACIT Corporate Circle-2(1) Room No. 511 5 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No.28338495	'E' /'F'/'G' (Total income Rs.50 lakhs and above)
	DCIT/ACIT Corporate Circle -2(2) Room No. 513 5 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28338618	'H' /'I'/'J' (Total income Rs.50 lakhs and above)
	Income-tax Officer, Corporate Ward-2(1) Room No.515 5 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28333289	'E' (Total income upto Rs.50 lakhs)
	Income-tax Officer, Corporate Ward-2(2) Room No.514 5 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28338619	'F'/'G' (Total income upto Rs.50 lakhs)
	Income-tax Officer, Corporate Ward-2(3) Room No.512 5 th Floor, Wanaparthi Block 121, M.G. Road, Chennai-34 Ph.No. 28338593	'H'/'J' (Total income upto Rs.50 lakhs)
	Income-tax Officer, Corporate Ward-2(4) Cabin A 5 th Floor, Wanaparthi Block 121, M.G. Road, Chennai Ph.No 28338123	'T' (Total income upto Rs.50 lakhs)

NON CORPORATE RANGE-7, CHENNAI

Pincode Jurisdictions: Mugappair-600037, Anna Nagar-600040, Padi-600050, Ambattur HO-600053, Avadi Camp HO-600054, Avadi IAF-600055, Ambattur Industrial Estate-600058, Tirumullaivoyal-600062, CRP Camp Avadi-600065, Kamaraj Nagar-600071, Pattabiram-600072, Korattur RS-600076, Korattur-600080, SIDCO Estate-600098, Anna Nagar West Extension-600101, Anna Nagar East-600102, Avadi RCS Complex-600109.

<p>Adl.CIT/JCIT Non Corporate Range-7 Room No. 609, 6th Floor Wanaparthy Block 121, Mahatma Gandhi Road, Chennai-34 Ph.No. 28338613</p>	<p>DCIT/ACIT Non Corporate Circle-7(1) Room No.608 6th Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28338633</p>	<p>'A' to 'Z' (Total Income Above Rs.15 lakhs)</p>
	<p>Income-tax Officer, Non Corporate Ward-7(1) Room No.607 6th Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333268</p>	<p>A/B/C/N/O/Q (Total income upto Rs.15 lakhs)</p>
	<p>Income-tax Officer, Non Corporate Ward-7(2) Room No.606 6th Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333270</p>	<p>D/G/J/P (Total income upto Rs.15 lakhs)</p>
	<p>Income-tax Officer, Non Corporate Ward-7(3) Room No.605 6th Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333271</p>	<p>H/I/K/L/R (Total income upto Rs.15 lakhs)</p>
	<p>Income-tax Officer, Non Corporate Ward-7(4) Room No.604 6th Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No. 28333272</p>	<p>E/F/M/T/U/V/W/X/Y/Z (Total income upto Rs.15 lakhs)</p>
	<p>Income-tax Officer, Non Corporate Ward-7(5) Cabin B 6th Floor, Wanaparthy Block 121, M.G. Road, Chennai-34 Ph.No 28338555</p>	<p>'S' (Total income upto Rs.15 lakhs)</p>

KANCHEEPURAM RANGE

Adl. CIT/JCIT Kancheepuram Range Ground Floor No. 96, Munuswamy Mudaliar Avenue, Kancheepuram-631501 Ph.No.044-27222806	DCIT/ACIT, Kancheepuram Circle 1st Floor No.96, Munuswamy Mudaliar Avenue, Kancheepuram-631501 Ph.No.044-27222803	A to Z of Kancheepuram and Tiruvallur Districts (Total income Rs.15 Lakhs and above)
	Income-tax Officer, Ward-1, Kancheepuram Ground Floor No.96, Munuswamy Mudaliar Avenue, Kancheepuram-631501 Ph.No.044-27222808	Sriperumpudur Taluk (Total income upto Rs.15 lakhs)
	Income-tax Officer, Ward-2, Kancheepuram Ground Floor No.96, Munuswamy Mudaliar Avenue, Kancheepuram-631501 Ph.No.044-2723568	Uthiramerur Taluk (Total income upto Rs.15 lakhs)
	Income-tax Officer, Ward-1, Thiruvallur Hqrs. at Kancheepuram	Gummidipoondi/ Uthukottai/ Ponneri Taluks (Total income upto Rs.15 lakhs)
	Income-tax Officer, Ward-2, Thiruvallur Hqrs. at Kancheepuram	Thiruvallur/ Tiruttani/Pallipattu (Total income upto Rs.15 lakhs)

JURISDICTION DETAILS

CCIT	: CCIT, Chennai – 2	
Pr. CIT Charge :	Pr. CIT, Chennai – 4 Room No. 301, 3 rd Floor, Wanaparthy Block, 121, M.G. Road, Chennai – 34 Phone No. 044-28338404 Extn : 8104 9445953043	
City	: Chennai	
O/o the Pr. CIT – 4		
PRAGATI KUMAR PCIT-4	Room No. 301 Wanaparthy Block 044 – 28338404 9445953043 *	
DC/ACIT(Hqrs.)(Technical)	Vacant – Room No.302 Wanaparthy Block	
G SUBRAMANIAN ITO(HQ) O/o PCIT-4	Room No. 302 Wanaparthy Block 044 – 28338414 9445955588	
N SANKARI ITO(OSD) (Judl.), O/o PCIT - 4	Cabin next to Hall No 327 Wanaparthy Block 044 – 9445955199	
S HEMA ITO(IAP)-4, O/o Pr. CIT - 4	Room No 303 Wanaparthy Block 044 – 9445953944	
T MANIMEGALA TRO-4, O/o the Pr. CIT - 4	Hall No. 327 Cabin – B Wanaparthy Block 044 – 2833213 9445953957	
CORPORATE RANGE-4		
Mainly Companies(Alphabet K, L M, N) including the MD, Director, Manager, Secretary of such Companies in the Districts of Chennai, Kancheepuram, Tiruvallur		
Range(Designation of JCIT/Addl. CIT & his Office Address & Landline Number	Ward/Circle(Designation of ITO/AC/DC & his office Address & Landline Number	AO Wise Jurisdiction
M N Murthy Naik Addl. CIT Corporate Range-4	Room No. 427 Main Building 044 – 28338354, 9445954212	
D Sankar Ganesh ACIT Corp Circle 4(1)	Room No. 430 Main Building 044 - 28338639	“L” or “M” (income/loss above 50 lakh)
B V Anil Kumar ACIT Corp. Circle 4(2)	Room No. 433 Main Building. 044 - 28338604	“K” or “N” (income/loss above 50 lakh)
*Dhanalakshmi Ravikumar ITO Corp Ward 4(1)	Room No. 429 Main Building 044- 28333212	“M” (income/loss below 50 lakh)
S R RAMAN ITO Corp Ward 4(2)	Room No. 432 Main Building 044 – 28338637 9445960143	“N” (income/loss below 50 lakh)
A SWAMINATHAN ITO Corp Ward 4(3)	Room No. 431 Main Building 9445953202	“K” (income/loss below 50 lakh)
ASIAN HASSA ITO Corp Ward 4(4)	Room No. 428 Main Building 9445960177	“L” (income/loss below 50 lakh)
NON - CORPORATE RANGE-8		
Business / Profession cases (except Companies and Salary) in Pin Codes 600 056, 69,77,87,89,92,93,95,106,107,116.		
Addl. Charge Murthy Naik MN Addl.CIT / JCIT Non-Corporate Range 8	Room No. 508 & 509 Annex Building	
ANNAPOORNI ACIT Non Corp Circle-8	Room No 507 Annex Building 044 – 28332448 9445960129	Alphabets “A” to “Z” PIN Codes 600056-Poonamallee; 600069-Kunrathur; 600077-Tiruverkadu; 600087 - Alwarthirunagar; 600089 - Nandambakkam; 600092- Virugambakkam; 600093 - Saligramam; 600095 - Maduravoyal; 600106-Arumbakkam; 600107-Koyembedu; 600116 – Porur; (income/loss above 15 lakh)

MKS IBRAHIM ITO Non-Corp Ward-8(1)	Room No. 501 Annex Building 044 – 28332448 9445960164	Alphabets “A” to “Z” PIN Codes 600087 - Alwarthirunagar ; 600092- Virugambakkam; 600093- Saligramam; (income/loss below 15 lakh)
PRIYA RAMAKRISHNAN ITO Non-Corp Ward-8(2)	Room No. 502 Annex Building 044- 28333249 9445954906	Alphabets “A” to “Z” PIN Codes 600106 - Arumbakkam; 600107 - Koyembedu; (income/loss below 15 lakh)
K HARIHARAN ITO Non Cor.Ward-8(3)	Room No. 503 Annex Building 044 28933250 9445953423	Alphabets “A” to “Z” PIN Codes 600089 - Nandambakkam; 600095 - Maduravoyal; (income/loss below 15 lakh)
Vacant ITO Non Corp Ward-8(4)	Room No. 504 Annex Building 044 – 28333251 9445954106	Alphabets “A” to “Z” PIN Codes 600077-Tiruverkadu; 600116 – Porur; (income/loss below 15 lakh)
AMIT KUMAR DAS ITO Non Corp Ward-8(5)	Room No. 415 Annex Building 9445954577	Alphabets “A” to “Z” PIN Codes 600056 - Poonamallee; 600069 - Kunrathur; (income/loss below 15 lakh)
NON - CORPORATE RANGE – 21 Employees/Pensioners of PSUs, Banks, BSNL Residing in Municipal Corporation Areas and Pin Codes – 600 052, 54, 55, 56, 62, 65, 67, 69, 71, 72, 77, 103, 109, 120		
Addl. Charge Murthy Naik MN Addl. CIT / JCIT Non-Corporate Range 21	Room No. 410 Wanaparthy Block	
ACIT Non Corp Circle-21(1)	Room No. 420 Wanaparthy Block 044 – 28338681 8908766239	Alphabets “A” to “Z” PIN Codes situated outside the Chennai Municipal Corporation: 600052-Red Hills; 600054-Avadi Camp HO; 600055-Avadi IAF; 600056-Poonamalle 600062-Thirumullaivoyal 600065-CRP Camp Avadi; 600067-Sholavaram 600069-Kunrathur 600071-Kamaraj Nagar 600072-Pattabiram 600077-Tiruverkadu 600103-Manali New Town 600109-Avadi RCS Complex 600120-North Chennai- Thermal power Station (income/loss above 15 lakh)
R. RAVICHANDRAN ITO Non Cor.Ward-21(1)	Room No. 419 Wanaparthy Block 9445953712	Alphabets “A” to “F” PIN Codes situated outside the Chennai Municipal Corporation: 600052-Red Hills; 600054-Avadi Camp HO; 600055-Avadi IAF; 600056-Poonamalle 600062-Thirumullaivoyal 600065-CRP Camp Avadi; 600067-Sholavaram 600069-Kunrathur 600071-Kamaraj Nagar 600072-Pattabiram 600077-Tiruverkadu 600103-Manali New Town

		600109-Avadi RCS Complex 600120-North Chennai- Thermal power Station (income/loss below 15 lakh)
P. PARAMASIVAM ITO Non Cor.Ward-21(2)	Room No. 418 Wanaparthy Block 8939714131	"K" or "L" or "M" or "N" or "O" Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation: 600052-Red Hills; 600054-Avadi Camp HO; 600055-Avadi IAF; 600056-Poonamalle 600062-Thirumullaivoyal 600065-CRP Camp Avadi; 600067-Sholavaram 600069-Kunrathur 600071-Kamaraj Nagar 600072-Pattabiram 600077-Tiruverkadu 600103-Manali New Town 600109-Avadi RCS Complex 600120-North Chennai- Thermal power Station (income/loss below 15 lakh)
P. PARAMASIVAM ITO Non Cor.Ward-21(3)	Room No. 417 Wanaparthy Block 8939714131	"P" or "Q" or "R" or "T" or "U" Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation: 600052-Red Hills; 600054-Avadi Camp HO; 600055-Avadi IAF; 600056-Poonamalle 600062-Thirumullaivoyal 600065-CRP Camp Avadi; 600067-Sholavaram 600069-Kunrathur 600071-Kamaraj Nagar 600072-Pattabiram 600077-Tiruverkadu 600103-Manali New Town 600109-Avadi RCS Complex 600120-North Chennai- Thermal power Station (income/loss below 15 lakh)
MAGESWARI. S ITO Non Cor.Ward-21(4)	Room No. 416 Wanaparthy Block 9445954102	"S" or "W" or "X" or "Y" or "Z" Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation: 600052-Red Hills; 600054-Avadi Camp HO; 600055-Avadi IAF; 600056-Poonamalle 600062-Thirumullaivoyal 600065-CRP Camp Avadi; 600067-Sholavaram 600069-Kunrathur 600071-Kamaraj Nagar 600072-Pattabiram 600077-Tiruverkadu 600103-Manali New Town 600109-Avadi RCS Complex

		600120-North Chennai- Thermal power Station (income/loss below 15 lakh)
A RAMAKRISHNAN ITO Non Cor.Ward-21(5)	Hall No 426 Cabin - B Wanaparthi Block 9445960650	"G" or "H" or "I" or "J" or "V" Areas covered under the Chennai Municipal Corporation and the following PIN Codes situated outside the Chennai Municipal Corporation: 600052-Red Hills; 600054-Avadi Camp HO; 600055-Avadi IAF; 600056-Poonamalle 600062-Thirumullaivoyal 600065-CRP Camp Avadi; 600067-Sholavaram 600069-Kunrathur 600071-Kamaraj Nagar 600072-Pattabiram 600077-Tiruverkadu 600103-Manali New Town 600109-Avadi RCS Complex 600120-North Chennai- Thermal power (income/loss below 15 lakh)
CIT(A) – 8	Corporate Range 4 Cases	
CIT(A) - 9	Non-Corporate Range 8 & 21	
CIT Prosecution & Judicial		
JCIT Prosecution & Judicial		
ITO Prosecution		

Annexure A

**JURISDICTION DETAILS
PRINCIPAL CCIT TAMILNADU REGION**

CCIT	: Chief Commissioner of Income Tax, Chennai-2, Chennai 'Aayakar Bhawan' 121, Nungambakkam High Road, Nungambakkam, Chennai-600 034. 044-2833 83202 Fax: 2833 8322 Extn.: 8002/6402	
Pr.CIT Charge	: Commissioner of Income Tax, Chennai-7, Chennai 044-2833 8447 (Dir) 2833 8407 (Fax) Extn.: 8107	
City	: Chennai	
Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number	AO Wise jurisdiction
Joint Commissioner of Income Tax, Non Corporate Range 9, Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34 044-2833 8275 Extn.: 8275	ACIT Non Corporate Circle 9 Chennai 044-28338598 Extn: 8276 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	Alphabets A to Z Pin Codes 2,5,7,8, 112 & 105 (Above 15 lakhs)
	ITO Non Corporate Ward 9(1) Chennai 044-2833 3267 Extn.: 8274 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	A,B,C,H & L Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)
	ITO Non Corporate Ward 9(2) Chennai 044-2833 3173 Extn.: 8277 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	I,J,K & M Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)
	ITO Non Corporate Ward 9(3) Chennai 044-2833 3264 Extn.: 8271 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	F,G,N (S-8 & 112) Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)
	ITO Non Corporate Ward 9(4) Chennai: 044-2833 3265 Extn: 8272 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	O,P, V (S-2,5,7) Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)

	ITO Non Corporate Ward 9(5) Chennai: 044-2833 3266 Extn.: 8273 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	D,E,Q,R,T,U,W, X,Y,Z Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)
	Tax Recovery Officer NCR 9 Chennai: 044-2833 3259 Extn.: 8267 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	
	ITO IAP-7 NCR 9 Chennai: Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	
	AO CIT Chennai-7, Chennai 044-2833 3064 Extn.: 8707	
Joint Commissioner of Income Tax, Non Corporate Range 22, No.7, Ramakrishna St., West Tambaram, Chennai-600 045. 044-22261828 Extn.: 8895 (Only Business Cases)	ACIT Non Corporate Circle 22 Tambaram 044-22264981 Extn.: 8896 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	A to Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Above 15 lakhs)
	ITO NCW 22(1), Tambaram 044-2226 4861 Extn. 8891,6761 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	A,B,C,D&G PIN Codes as above (Below 15 lakhs)
	ITO NCW 22(2), Tambaram 044-22264862 Extn.: 8892/6765 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	E,F,H,I,J,K, L PIN Codes as above (Below 15 lakhs)
	ITO NCW 22(3) Tambaram 044-22264863 Extn.8893, 6768 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	M,N,O,P,Q 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)

	ITO NCW 22(4) Tambaram 044-22264864 Extn.8894/6763 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	S 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 22(5) Tambaram 044-2226 4865 Extn.8897/6764 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	R,T,U,V,W,X,Y,Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	AO, NCR 22 Tambaram 044-22261492 Extn: 8898 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	

Joint Commissioner of Income Tax, Non Corporate Range 23, No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045. 044-2226 5542 Extn.8955 (Only Salary Cases)	ACIT NCC 23 Tambaram 044-22265542 Extn: 8956 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	A to Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Above 15 lakhs)
	ITO NCW 23(1) Tambaram 044-22265875 Extn.: 8963 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	H,I,J,K,L 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 23(2) Tambaram 044-22265876 Extn: 8953 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	O,P,Q,R,T 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)

	ITO NCW 23(3) Tambaram 044-2226 5877 Extn.: 5897 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	S 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 23(4) Tambaram 044-2226 0418 Extn.: 8966 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	D,E,F,G,M,N 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 23(5) Tambaram 044-2226 0449 Extn.: 8967 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	A,B,C,U,V,W,X,Y,Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045. (Below 15 lakhs)
	AO NCC 23 Tambaram 044-2226 1607 Extn.: 8960	

Annexure A**JURISDICTION DETAILS
PRINCIPAL CCIT TAMILNADU REGION**

CCIT	: Chief Commissioner of Income Tax, Chennai-2, Chennai 'Aayakar Bhawan' 121, Nungambakkam High Road, Nungambakkam, Chennai-600 034. 044-2833 83202 Fax: 2833 8322 Extn.: 8002/6402	
Pr.CIT Charge	: Commissioner of Income Tax, Chennai-7, Chennai 044-2833 8447 (Dir) 2833 8407 (Fax) Extn.: 8107	
City	: Chennai	
Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number	AO Wise jurisdiction
Joint Commissioner of Income Tax, Non Corporate Range 9, Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34 044-2833 8275 Extn.: 8275	ACIT Non Corporate Circle 9 Chennai 044-28338598 Extn: 8276 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	Alphabets A to Z Pin Codes 2,5,7,8, 112 & 105 (Above 15 lakhs)
	ITO Non Corporate Ward 9(1) Chennai 044-2833 3267 Extn.: 8274 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	A,B,C,H & L Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)
	ITO Non Corporate Ward 9(2) Chennai 044-2833 3173 Extn.: 8277 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	I,J,K & M Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)
	ITO Non Corporate Ward 9(3) Chennai 044-2833 3264 Extn.: 8271 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	F,G,N (S-8 & 112) Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)
	ITO Non Corporate Ward 9(4) Chennai: 044-2833 3265 Extn: 8272 Aayakar Bhawan, II Floor, Wanaparthy Block, 121, Nungabakkam High Road, Chennai-34	O,P, V (S-2,5,7) Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)

	<p>ITO Non Corporate Ward 9(5) Chennai: 044-2833 3266 Extn.: 8273 Aayakar Bhawan, II Floor, Wanaparthi Block, 121, Nungabakkam High Road, Chennai-34</p>	<p>D,E,Q,R,T,U,W, X,Y,Z Pin Codes 2,5,7,8, 112 & 105 (Below 15 lakhs)</p>
	<p>Tax Recovery Officer NCR 9 Chennai: 044-2833 3259 Extn.: 8267 Aayakar Bhawan, II Floor, Wanaparthi Block, 121, Nungabakkam High Road, Chennai-34</p>	
	<p>ITO IAP-7 NCR 9 Chennai: Aayakar Bhawan, II Floor, Wanaparthi Block, 121, Nungabakkam High Road, Chennai-34</p>	
	<p>AO CIT Chennai-7, Chennai 044-2833 3064 Extn.: 8707</p>	
<p>Joint Commissioner of Income Tax, Non Corporate Range 22, No.7, Ramakrishna St., West Tambaram, Chennai-600 045. 044-22261828 Extn.: 8895 (Only Business Cases)</p>	<p>ACIT Non Corporate Circle 22 Tambaram 044-22264981 Extn.: 8896 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.</p>	<p>A to Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Above 15 lakhs)</p>
	<p>ITO NCW 22(1), Tambaram 044-2226 4861 Extn. 8891,6761 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.</p>	<p>A,B,C,D&G PIN Codes as above (Below 15 lakhs)</p>
	<p>ITO NCW 22(2), Tambaram 044-22264862 Extn.: 8892/6765 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.</p>	<p>E,F,H,I,J,K, L PIN Codes as above (Below 15 lakhs)</p>
	<p>ITO NCW 22(3) Tambaram 044-22264863 Extn.8893, 6768 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.</p>	<p>M,N,O,P,Q 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)</p>

	ITO NCW 22(4) Tambaram 044-22264864 Extn.8894/6763 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	S 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 22(5) Tambaram 044-2226 4865 Extn.8897/6764 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	R,T,U,V,W,X,Y,Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	AO, NCR 22 Tambaram 044-22261492 Extn: 8898 No.7, Ramakrishna St., West Tambaram, Chennai-600 045.	

Joint Commissioner of Income Tax, Non Corporate Range 23, No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045. 044-2226 5542 Extn.8955 (Only Salary Cases)	ACIT NCC 23 Tambaram 044-22265542 Extn: 8956 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	A to Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Above 15 lakhs)
	ITO NCW 23(1) Tambaram 044-22265875 Extn.: 8963 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	H,I,J,K,L 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 23(2) Tambaram 044-22265876 Extn: 8953 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	O,P,Q,R,T 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)

	ITO NCW 23(3) Tambaram 044-2226 5877 Extn.: 5897 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	S 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 23(4) Tambaram 044-2226 0418 Extn.: 8966 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	D,E,F,G,M,N 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram (Below 15 lakhs)
	ITO NCW 23(5) Tambaram 044-2226 0449 Extn.: 8967 No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045.	A,B,C,U,V,W,X,Y,Z 43,44,45,46,47,48,59,63,64,70 73,74,75,100,117,122,126,129, 130 & areas of Chengalpattu, Madurantagam, Cheyyur, Tirukalukundram and Tambaram No.130-B, Mudhichur Road, West Tambaram, Chennai-600 045. (Below 15 lakhs)
	AO NCC 23 Tambaram 044-2226 1607 Extn.: 8960	

JURISDICTION DETAILS

CCIT : CCIT-3, Room No-317,
Third Floor, Main Building,
Aaykar Bhawan, Nungambakkam
Chennai-34, Phone No-044-28338303

O/O. COMMISSIONER OF INCOME TAX-8, CHENNAI

CIT: SHRI P. B. SEKARAN(i/c), COMMISSIONER OF INCOME TAX-8, 611, KANNAMAI BLDG., ANNA SALAI, CHENNAI-600006

CITY: CHENNAI

Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle(Designation of ITO/AC/DC & his Office Address & Landline Number)	AO wise Jurisdiction
<p>Additional / Joint Commissioner of Income-tax, Non-Corporate Range – 11, I Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28292714</p> <p>Areas within the city of Chennai, bearing the following PIN Codes :</p> <ol style="list-style-type: none"> 1. 600001 - Chennai GPO; 2. 600009 - Fort St. George; 3. 600014 - Royapettah; 4. 600104 - Chennai High Court; <p>Persons or Classes of Persons: (a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (3).</p>	<p>Deputy / Asst. Commissioner of Income tax, Non Corporate Circle 11, I Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28291613</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) other than cases of persons whose principal source of income is from "Salary", whose names begin with the alphabet "A or B or C or D or E or F or G or H or I or J or K or L or M" and whose returned income / loss as on 1st day of each financial year commencing from the Financial Year 2014-15 is above Rs.15 lakhs in any of the last three preceding Assessment Years (or) in cases where no return of income is filed during last three preceding Assessment Years, then, the last return of income filed.</p>
	<p>Income tax Officer Non - Corporate Ward 11(1) I Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290281</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "A" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 11[2] to 11[5].</p>
	<p>Income tax Officer Non - Corporate Ward 11(2) I Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290282</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "M" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 11[1] and 11[3] to 11[5].</p>
	<p>Income tax Officer Non - Corporate Ward 11(3) I Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290283</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "D or K" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 11[1] to 11[2] and 11[4] to 11[5].</p>
	<p>Income tax Officer Non - Corporate Ward 11(4) IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290284</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "E or F or G or H or I or J" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 11[1] to 11[3] and 11[5].</p>
	<p>Income tax Officer Non - Corporate Ward 11(5) IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28296729</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "B or C or L" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 11[1] to 11[4].</p>

JURISDICTION DETAILS		
CCIT : CCIT-3, Room No-317, Third Floor, Main Building, Aaykar Bhawan, Nungambakkam Chennai-34, Phone No-044-28338303		
O/O. COMMISSIONER OF INCOME TAX-8, CHENNAI		
CIT: SHRI P. B. SEKARAN(i/c), COMMISSIONER OF INCOME TAX-8, 611, KANNAMAI BLDG., ANNA SALAI, CHENNAI-600006		
CITY: CHENNAI		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle(Designation of ITO/AC/DC & his Office Address & Landline Number)	AO wise Jurisdiction
<p>Additional / Joint Commissioner of Income-tax, Non-Corporate Range : - 12, IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28291357</p> <p>Areas within the city of Chennai, bearing the following PIN Codes : 1. 600001 - Chennai GPO; 2. 600009 - Fort St. George; 3. 600014 - Royapettah; 4. 600104 - Chennai High Court;</p> <p>Persons or Classes of Persons : (a) persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in column (3); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in column (3).</p>	<p>Deputy / Asst. Commissioner of Income tax, Non Corporate Circle 12, IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28292897</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) other than cases of persons whose principal source of income is from "Salary", whose names begin with the alphabet "N or O or P or Q or R or S or T or U or V or W or X or Y or Z" and whose returned income / loss as on 1st day of each financial year commencing from the Financial Year 2014-15 is above Rs.15 lakhs in any of the last three preceding Assessment Years (or) in cases where no return of income is filed during last three preceding Assessment Years, then, the last return of income filed.</p>
	<p>Income tax Officer Non - Corporate Ward 12(1) IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290791</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "N" or "Sa" or "Sr" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 12[2] to 12[5].</p>
	<p>Income tax Officer Non - Corporate Ward 12(2) IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290792</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "O or Q or R" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 12[1] and 12[3] to 12[5].</p>
	<p>Income tax Officer Non - Corporate Ward 12(3) IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290793</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "P or T" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 12[1], 12[2], 12[4] and 12[5].</p>
	<p>Income tax Officer Non - Corporate Ward 12(4) IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28290794</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "S" [other than "Sa" & "Sr"] other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 12[1] to 12[3] and 12[5].</p>
	<p>Income tax Officer Non - Corporate Ward 12(5) IV Floor, Kannammai Building, No: 611, Anna Salai, Chennai – 600 006. Phone : 044-28293683</p>	<p>All cases of persons referred to in corresponding entries in items (a) and (b) of column (4) whose names begin with the alphabet "U or V or W or X or Y or Z" other than cases of persons whose principal source of income is from "Salary", other than the cases falling under the jurisdiction of Deputy / Assistant Commissioner of Income tax , Non-Corporate Circle 11 and also other than cases falling under jurisdiction of Income-tax Officers, Non-Corporate Wards – 12[1] to 12[4].</p>

JURISDICTION DETAILS

CCIT : CCIT-3, Room No-317,
Third Floor, Main Building,
Aaykar Bhawan, Nungambakkam
Chennai-34, Phone No-044-28338303

O/O. COMMISSIONER OF INCOME TAX-8, CHENNAI

CIT: SHRI P. B. SEKARAN(i/c), COMMISSIONER OF INCOME TAX-8, 611, KANNAMAI BLDG., ANNA SALAI, CHENNAI-600006

CITY: CHENNAI

Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle(Designation of ITO/AC/DC & his Office Address & Landline Number)	AO wise Jurisdiction
ADDITIONAL COMMISSIONER OF INCOME TAX, VELLORE RANGE, Vellore-632001 Phone - 0416-2232469	ACIT/DCIT, Vellore Office of ADDITIONAL COMMISSIONER OF INCOME TAX, VELLORE RANGE, Vellore-632001 0416-2224070	1. All Corporate assesseees having registered Office situated within the Districts of Vellore and Tiruvannamalai 2. All assesseees (Business and Salary) in the Districts of Vellore and Tiruvannamalai with returned income is Rs.10 lacs and above.
	ITO: Ward I(1): Vellore Office of ADDITIONAL COMMISSIONER OF INCOME TAX, VELLORE RANGE, Vellore-632001 0416-2224825	1. All assesseees, whose principal source of income is from "business" falling under Taluk of Vellore
	ITO: Ward I(2): Vellore Office of ADDITIONAL COMMISSIONER OF INCOME TAX, VELLORE RANGE, Vellore-632001 0416-2222062	1.All assesseees, whose principal source of income is from "business" falling under Taluks of Gudiyattam, Arcot, Natrampalli and Tirupattur. 2. All assesseees whose principal source of income is from "salary" whose names begins with alphabets "A" to "N" falling under the district of Vellore
	ITO: Ward I(3): Vellore Office of ADDITIONAL COMMISSIONER OF INCOME TAX, VELLORE RANGE, Vellore-632001 0416-2222413	1. All assesseees, whose principal source of income is from "business" falling under Taluks of Vaniyambadi, Ambur, Arakkonam, Wallajahpet and Katpadi. 2. All assesseees whose principal source of income is from "salary" whose names begins with alphabets "O" to "Z" falling under the district of Vellore
	ITO: Ward I(1): Tiruvannamalai Office of ADDITIONAL COMMISSIONER OF INCOME TAX, VELLORE RANGE, Vellore-632001 0416-2221141	All assesseees, whose principal sources of income is from "business" and "Salary" falling under Taluks of Tiruvannamalai, Polur and Cheyyar
	ITO: Ward I(2): Tiruvannamalai Office of ADDITIONAL COMMISSIONER OF INCOME TAX, VELLORE RANGE, Vellore-632001 0416-2213678	All assesseees, whose principal sources of income is from "business" and "Salary" falling under Taluks of Arni, Vandavasi, Chengam and Thandampet

JURISDICTION DETAILS

PRINCIPAL CCIT, Tamil Nadu Region

CCIT: CCIT, Chennai-4, Chennai		
Pr.CIT Charge: Principal Commissioner of Income Tax-6, Room No.601, 6 th Floor, Wanaparthi Block, 121, M.G. Road, Chennai - 600 034. Ph.No.044-28338406		
City: Chennai		
CORPORATE RANGE-6, CHENNAI		
Assesseees in respect of Companies whose Registered Office is located in the Districts of Chennai, Kancheepuram and Thiruvallur (including Managing Director or Director or Manager or Secretary in the respective companies)		
Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO wise Jurisdiction
Addl. Commissioner/Joint Commissioner of Income Tax , Corporate Range-6, Room No.708, 7 th Floor, Wanaparthi Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338409	DCIT/ACIT, Corporate Circle 6(1), Room No. 703 7 th Floor, Wanaparthi Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338581	'Sa to Sh' (Total income Rs.50 lakhs and above)
	DCIT/ACIT, Corporate Circle 6(2), Room No.705, 7 th Floor, Wanaparthi Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338249	'Si to Sz' (Total income Rs.50 lakhs and above)
	Income-tax Officer, Room No.704 Corporate Ward 6(1), 7 th Floor, Wanaparthi Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338219	'Sa to Sd' (Total income up to Rs.50 lakhs)
	Income-tax Officer, Room No.707, Corporate Ward 6(2), 7 th Floor, Wanaparthi Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338229	'Se to Sh' (Total income up to Rs.50 lakhs)
	Income-tax Officer, Room No.706, Corporate Ward 6(3), 7 th Floor, Wanaparthi Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338239	'Si to So' (Total income up to Rs.50 lakhs)
	Income-tax Officer, Cabin No.73, Corporate Ward 6(4), 7 th Floor, Wanaparthi Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338383	'Sp to Sz' (Total income up to Rs.50 lakhs)

NON CORPORATE RANGE-15, CHENNAI

Pincode Jurisdiction: Adyar-600020, Thiruvanmiyur-600041, Besant Nagar-600090, Perungudi-600096, Oggiam Thoraipakkam-600097, Injambakkam-600115, Sholinganallur-600119

- (a) Persons other than companies deriving income from sources other than income from business or profession and residing within territorial area mentioned above and
- (b) Persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned above.

All cases of persons referred above **other than** cases of persons whose principal source of in from "Salary"

Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number	AO wise Jurisdiction
Addl. Commissioner/Joint Commissioner of Income Tax , Non Corporate Range-15, Room No.722, 2 nd Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338673	DCIT/ACIT, Non Corporate Circle 15(1), Room No.208, 2 nd Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338632	'A to Z' (Total income Above Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 15(1), Room No.204, 2 nd Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28333211	'A, B, C, D, E, F, & H' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 15(2), Room No.205, 2 nd Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28333260	'G, I, J & K' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 15(3), Room No.206, 2 nd Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28333261	'L, M, N, O, Q & R' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 15(4), Room No.207, 2 nd Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28333262	'P, Sa to Se' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 15(5), Room No.312 3 rd Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338164	'Sf to Sz and T to Z' (Total income up to Rs.15 lakhs)

NON CORPORATE RANGE-18, CHENNAI

Pincode Jurisdiction: Red Hills-600052, Avadi Camp HO-600054, Avadi IAF-600055, Poonamallee-600056, Tirumullaivoyal-600062, CRP Camp Avadi-600065, Sholavaram-600067, Kunrathur-600069, Kamaraj Nagar-600071, Pattabiram-600072, Tiruverkadu-600077, Avadi RCS- Complex-600109, Manali New Town-600103, North Chennai Thermal Power Station-600120

Persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned above.

All cases of persons mentioned above employed in Private Sector whose names begin with the alphabet 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z' and whose principal source of income is from "Salary".

Range (Designation of JCIT/Addl.CIT & his Office Address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number	AO wise Jurisdiction
Addl. Commissioner/Joint Commissioner of Income Tax , Non Corporate Range-18, Room No.710, 5 th Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No. 28338577	DCIT/ACIT, Non Corporate Circle 18, Room No.520, 5 th Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No.28338066	'S to Z' (Total income Above Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 18(1), Room No.519, 5 th Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No. 28338061	'Sa to Se' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 18(2), Room No.518, 5 th Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No. 28338062	'She to Shz and Sr' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 18(3), Room No.517, 5 th Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No. 28338063	'Su, T, U, W, X, Y and Z' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 18(4), Room No.516, 5 th Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No. 28338064	'Va to Vh' (Total income up to Rs.15 lakhs)
	Income-tax Officer, Non Corporate Ward 18(5), Room No.515, 5 th Floor, Wanaparthy Block, 121, Mahatma Gandhi Road, Chennai - 34. Ph.No. 28338065	'Sf to Sg, Sha to Shd, Si to Sq, Ss, St, Sv to Sz, Vi to Vz ' (Total income up to Rs.15 lakhs)

Annexure "A"

JURISDICTION DETIALS

Office of Principal Commissioner of Income Tax Pondicherry

CCIT: CCIT-IV, Chennai		
Pr CIT : Pr CIT Pondicherry		
City : Pondicherry		
Range (Designation of JCIT/Addl. CIT & his office Address and Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his office Address and Landline Number)	AO wise Jurisdiction
PONDICHERY RANGE: JCIT Income tax office 1 st Floor, D P Thottam, Pondicherry -605 003 Landline No. 0413-2211255	Circle-1 Dy Commissioner of Income Tax Income tax office 1 st Floor, DP Thotam, Pondicherry -605 003 Landline No. 0413 2210999	Following cases located in the Union Territory of Pondicherry excluding Mahe, Yanam & Karaikal and except the cases where exemption u/s 10, 11 & 12 claimed. (A) CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDINGS Rs.15 LAKHS. (B) NON-CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDING RS.10 LAKHS.
	Ward-1 Income Tax officer Income Tax office 2 st Floor, DP Thotam, Pondicherry -605 003 Pn No. 0413-2210299	Following cases located in the Union Territory of Pondicherry excluding Mahe, Yanam & Karaikal and except the cases where exemption u/s 10, 11 & 12 claimed. (A) BUSINESS ASSESSEES – ALPHABETS 'A', 'B', 'C', 'F', 'G' & 'J' - HAVING RETURNED INCOME UPTO RS.10 LAKHS (B) CORPORATE ASSESSEES – ALPHABETS 'A' to 'M' – HAVING RETURNED INCOME UPTO RS.15 LAKHS
	Ward-2 Income Tax officer Income Tax office 2 st Floor, DP Thotam, Pondicherry -605 003 Pn No. 0413-2210045	Following cases located in the Union Territory of Pondicherry excluding Mahe, Yanam & Karaikal and except the cases where exemption u/s 10, 11 & 12 claimed. (A) BUSINESS ASSESSEES – ALPHABETS 'D', 'P', 'Q' & 'R' - HAVING RETURNED INCOME UPTO RS.10 LAKHS (B) CORPORATE ASSESSEES –

		ALPHABETS 'N' to 'Z' – HAVING RETURNED INCOME UPTO RS.15 LAKHS
	Ward-3 Income Tax officer Income Tax office D.P. Thotam, Pondicherry -605 003	Following cases located in the Union Territory of Pondicherry excluding Mahe, Yanam & Karaikal and except the cases where exemption u/s 10, 11 & 12 claimed. BUSINESS ASSESSEES – ALPHABETS 'E', 'O' & 'S' - HAVING RETURNED INCOME UPTO RS.10 LAKHS
	Ward-4 Income Tax officer Income Tax office D.P. Thotam, Pondicherry -605 003	Following cases located in the Union Territory of Pondicherry excluding Mahe, Yanam & Karaikal and except the cases where exemption u/s 10, 11 & 12 claimed. BUSINESS ASSESSEES – ALPHABETS 'H', 'I', 'K' & 'M' - HAVING RETURNED INCOME UPTO RS.10 LAKHS SALARY CASES - ALPHABETS 'A' TO 'M' - HAVING RETURNED INCOME UPTO RS.10 LAKHS
	Ward-5 Income Tax officer Income Tax office D.P. Thotam, Pondicherry -605 003	Following cases located in the Union Territory of Pondicherry excluding Mahe, Yanam & Karaikal and except the cases where exemption u/s 10, 11 & 12 claimed. BUSINESS ASSESSEES – ALPHABETS 'L', 'N', 'T' TO 'Z' - HAVING RETURNED INCOME UPTO RS.10 LAKHS SALARY CASES - ALPHABETS 'N' TO 'Z' - HAVING RETURNED INCOME UPTO RS.10 LAKHS
CUDDALORE RANGE JCIT (I/c) Soorappanaicken Chavadi Cuddalore-607002 Ph. 04142 235969	Circle-1 Asst. Commissioner of Income Tax Soorappanaicken Chavadi , Cuddalore-607002 Ph. 04142 235316	Following cases in Cuddalore Taluk, Vridhachalam Taluk, Thittagudi Taluk, Chidambaram Taluk, Kattumannarkoil Taluk, Vepur Taluk, Panruti Taluk and Kurinjipadi Taluk in Cuddalore District in the State of Tamil Nadu CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDINGS Rs.15 LAKHS. NON-CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDING RS.10 LAKHS.
	Ward-1	Following cases in I) Territorial jurisdiction of Cuddalore District (II) Cuddalore Taluk

<p>Income Tax officer Soorappanaicken Chavadi , Cuddalore- 607002</p> <p>Ph. 04142 226719</p>	<p>(iii) Kurinjipadi Taluk excluding Neyveli PIN Code 1,2 & 3</p> <p>BUSINESS ASSESSEES - ALPHABETS 'A' TO 'O' & 'S' - HAVING RETURNED INCOME UPTO RS.10 LAKHS</p> <p>CORPORATE ASSESSEES – ALL ALPHABETS – HAVING RETURNED INCOME UPTO RS.15 LAKHS</p>
<p>Ward-2</p> <p>Income Tax officer Soorappanaicken Chavadi , Cuddalore- 607002</p> <p>Ph. 04142 226799</p>	<p>Neyveli Pincode 1, 2 & 3 in Cuddalore District</p> <p>BUSINESS ASSESSEES – NEYVELI PINCODES 1,2 & 3</p>
<p>Ward-3</p> <p>Income Tax officer Soorappanaicken Chavadi , Cuddalore- 607002</p> <p>Ph. 04142 236426</p>	<p>(i) Chidambaram Taluk (ii) Kattumannarkoil Taluk in Cuddalore District (iii) Cuddalore District</p> <p>BUSINESS ASSESSEES – CHIDAMBARAM AND KATTUMANNARKOIL TALUKS</p> <p>SALARY CASES – individuals deriving income from “Salary” residing within the territorial area mentioned in column (3)(iii) - 'A' TO 'M' having returned income below Rs.10 Lakhs.</p>
<p>Ward-4</p> <p>Income Tax officer Soorappanaicken Chavadi , Cuddalore- 607002</p> <p>Ph. 04142 235315</p>	<p>Panruti Taluk and Thittagudi Taluk in Cuddalore District</p> <p>BUSINESS CASES – PANRUTI & THITTAGUDI TALUKS</p>
<p>Ward-5</p> <p>Income Tax officer Soorappanaicken Chavadi , Cuddalore- 607002</p> <p>Ph. 04142 236470</p>	<p>(i) Vridhachalam Taluk excluding Neveli PIN code - 2 (ii)Veppur Taluk (iii) Cuddalore District</p> <p>BUSINESS CASES – 'VRIDHACHALAM & VEPPUR TALUKS</p> <p>SALARY CASES – individuals deriving income from “Salary” residing within the territorial area mentioned in column (3)(iii) - 'N' TO 'Z' having returned income below Rs.10 Lakhs</p>

<p>VILLUPURAM RANGE</p> <p>JCIT(i/c)</p> <p>No. 1, Chairman Subbarayar Street, west Shanmugapuram, Villupuram-605602 Ph 04146 251025</p>	<p>CIRCLE</p> <p>Dy. Commissioner of Income Tax (i/c)</p> <p>Income Tax office No. 1, Chairman Subbarayar Street, west Shanmugapuram, Villupuram-605602 Ph 04146 251427</p>	<p>Following case in Villupuram District (excluding Auroville in Vanur Taluk, Villupuram District)</p> <p>CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDINGS Rs.15 LAKHS.</p> <p>NON-CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDING RS.10 LAKHS.</p>
	<p>Ward-1</p> <p>Income Tax officer Income Tax office No. 1, Chairman Subbarayar Street, west Shanmugapuram, Villupuram-605602 Ph 04146 251026</p>	<p>Following case in (I) Villupuram District (excluding Auroville in Vanur Taluk) (ii) Villupuram Taluk and (iii) Gingee Taluk</p> <p>BUSINESS ASSESSEES – VILLUPURAM AND GINGEE TALUKS</p> <p>CORPORATE ASSESSEES – ALL ALPHABETS – HAVING RETURNED INCOME UPTO RS.15 LAKHS</p>
	<p>Ward-2</p> <p>Income Tax officer Income Tax office No. 1, Chairman Subbarayar Street, west Shanmugapuram, Villupuram-605602 Ph 04146 251027</p>	<p>Following case in (i) Kallakurichi Taluk (ii) Thirukoilur Taluk (iii) Vanur Taluk (excluding Auroville) (iv) Sankarapuram Taluk (v) Ulundurpet Taluk (vi) Tindivanam Taluk (vii) Villupuram District</p> <p>BUSINESS ASSESSEES – Kallakurichi Taluk, Thirukoilur Taluk, Vanur Taluk (excluding Auroville in Vanur Taluk), Sankarapuram Taluk, Ulundurpet Taluk and Tindivanam</p> <p>SALARY CASES – VILLUPURAM DISTRICT BELOW RS. 10 LAKHS</p>
<p>CIT(A) Pondicherry</p>	<p>Commissioner of Income Tax</p>	<p>(i) Pr, Commissioner of Income Tax - All Cases</p> <p>(ii) Commissioner of Income tax(Exemption),Chennai - All cases within territorial Jurisdiction of Pondicherry</p> <p>(iii) Commissioner of Income Tax (TDS),Chennai - All cases within territorial Jurisdiction of Pondicherry</p>

JURISDICTION:

PONDICHERRY RANGE:

ALL CASES LOCATED IN THE DISTRICT OF PONDICHERRY UNION TERRITORY OF PUDUCHERRY EXCLUDING MAHE, YANAM AND KARAIKAL AND EXCEPT CASES WHERE EXEMPTION U/S 10, 11, 12 CLAIMED.

CUDDALORE RANGE:

IN THE STATE OF TAMIL NADU – DISTRICT OF CUDDALORE

VILLUPURAM RANGE:

IN THE STATE OF TAMIL NADU – DISTRICT OF VILLUPURAM

PONDICHERRY RANGE:

DCIT, PUDUCHERRY CIRCLE, PUDUCHERRY	CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDINGS Rs.15 LAKHS. NON-CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDING RS.10 LAKHS.
ITO, WARD 1, PUDUCHERRY	BUSINESS ASSESSEES - ALPHABETS 'A' TO 'O' & 'S' - HAVING RETURNED INCOME UPTO RS.10 LAKHS CORPORATE ASSESSEES – ALL ALPHABETS – HAVING RETURNED INCOME UPTO RS.15 LAKHS
ITO, WARD 2, PUDUCHERRY	BUSINESS ASSESSEES – ALPHABETS 'P', 'Q' & 'R'
ITO, WARD 3, PUDUCHERRY	BUSINESS ASSESSEES – ALPHABETS 'H', 'I' & 'T' SALARY CASES – 'A' TO 'H'
ITO, WARD 4, PUDUCHERRY	BUSINESS CASES – 'U', 'V' & 'X' SALARY CASES – 'I' TO 'P'
ITO, WARD 5, PUDUCHERRY	BUSINESS CASES – 'W', 'Y' & 'Z' SALARY CASES – 'Q' TO 'Z'

CUDDALORE RANGE:

DCIT, CUDDALORE CIRCLE, CUDDALORE	Cuddalore Taluk, Vridhachalam Taluk, Thittagudi Taluk, Chidambaram Taluk, Kattumannarkoil Taluk, Vepur Taluk, Panruti Taluk and Kurinjipadi Taluk in Cuddalore District in the State of Tamil Nadu	CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDINGS Rs.15 LAKHS. NON-CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDING RS.10 LAKHS.
ITO, WARD 1, CUDDALORE	(I) Territorial jurisdiction of Cuddalore District	BUSINESS ASSESSEES - ALPHABETS 'A' TO 'O' & 'S' - HAVING

	(II) Cuddalore Taluk (iii) Kurinjipadi Taluk	RETURNED INCOME UPTO RS.10 LAKHS CORPORATE ASSESSEES – ALL ALPHABETS – HAVING RETURNED INCOME UPTO RS.15 LAKHS
ITO, WARD 2, CUDDALORE	Neyveli Pincode 1, 2 & 3 in Cuddalore District	BUSINESS ASSESSEES – NEYVELI PINCODES 1,2 & 3
ITO, WARD 3, CUDDALORE	(i) Chidambaram Taluk (ii) Kattumannarkoil Taluk in Cuddalore District (iii) Cuddalore District	BUSINESS ASSESSEES – CHIDAMBARAM AND KATTUMANNARCOIL TALUKS SALARY CASES – individuals deriving income from “Salary” residing within the territorial area mentioned in column (3)(iii) - ‘A’ TO ‘M’
ITO, WARD 4, CUDDALORE	Panruti Taluk and Thittagudi Taluk in Cuddalore District	BUSINESS CASES – PANRUTI & THITTAGUDI TALUKS
ITO, WARD 5, CUDDALORE	(i) Vridhachalam Taluk (ii) Veppur Taluk (iii) Cuddalore District	BUSINESS CASES – ‘VRIDHACHALAM & VEPPUR TALUKS SALARY CASES – individuals deriving income from “Salary” residing within the territorial area mentioned in column (3)(iii) - ‘N’ TO ‘Z’

VILLUPURAM RANGE:

DCIT, CUDDALORE CIRCLE, VILLUPURAM	Villupuram District (excluding Auroville in Vanur Taluk, Villupuram District)	CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDING RS.15 LAKHS. NON-CORPORATE ASSESSEES HAVING RETURNED INCOME EXCEEDING RS.10 LAKHS.
ITO, WARD 1, VILLUPURAM	(I) Villupuram District (excluding Auroville in Vanur Taluk) (ii) Villupuram Taluk and (iii) Gingee Taluk	BUSINESS ASSESSEES – VILLUPURAM AND GINGEE TALUKS CORPORATE ASSESSEES – ALL ALPHABETS – HAVING RETURNED INCOME UPTO RS.15 LAKHS
ITO, WARD 2, VILLUPURAM	(i) Kallakurichi Taluk (ii) Thirukoilur Taluk (iii) Vanur Taluk (excluding Auroville) (iv) Sankarapuram Taluk (v) Ulundurpet Taluk (vi) Tindivanam Taluk (vii) Villupuram District	BUSINESS ASSESSEES – Kallakurichi Taluk, Thirukoilur Taluk, Vanur Taluk (excluding Auroville in Vanur Taluk), Sankarapuram Taluk, Ulundurpet Taluk and Tindivanam SALARY CASES – VILLUPURAM DISTRICT BELOW RS. 10 LAKHS

MADURAI REGION JURISDICTION W.E.F.15.11.2014

CHIEF COMMISSIONER OF INCOME TAX, MADURAI

OFFICE ADDRESS: NO. 2, V.P. RATHINASAMY NADAR ROAD, BIBIKULAM, MADURAI - 625 002

TEL. 0452-2532525

PRINCIPAL COMMISSIONER OF INCOME TAX, MADURAI-1, MADURAI

1. JOINT COMMISSIONER OF INCOME TAX, CORPORATE RANGE , MADURAI

1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT , Corporate Circle -1, Madurai	a) Revenue District of Madurai b) Revenue District of Virudhunagar	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' A ' to ' L ' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2 , in which the total income/loss as per the latest return filed is above Rs. 15 lakhs . (2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
DCIT/ACIT , Corporate Circle -2, Madurai	a) Revenue District of Madurai b) Revenue District of Virudhunagar	(1)All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' M ' to ' Z ' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2 , in which the total income/loss as per the latest return filed is above Rs. 15 lakhs . (2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
ITO, Corporate Ward 1, MADURAI	a) Revenue District of Madurai b) Revenue District of Virudhunagar	(1)All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' A ' to ' J ' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2 , in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs (2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
ITO, Corporate Ward 2, MADURAI	a) Revenue District of b) Revenue District of Virudhunagar	(1)All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' K ' to ' Q ' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2 , in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs (2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
ITO, Corporate Ward 3, MADURAI	a) Revenue District of b) Revenue District of Virudhunagar	(1)All cases of Companies registered under the Companies Act 1956 starting with the English Alphabet ' S ' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2 , in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs (2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.

ITO, Corporate Ward 4, MADURAI	a) Revenue District of Madurai	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'R' and 'T' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2 , in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs
	b) Revenue District of Virudhunagar	(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
2. JOINT COMMISSIONER OF INCOME TAX, NON CORPORATE RANGE I, MADURAI		
1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, NON CORPORATE CIRCLE 1, Madurai	Revenue District of Madurai	(1) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' & 'B' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs. (2) Classes of persons being 'Individuals' deriving income from 'Salary' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
ITO, Non Corporate Ward 1(1), Madurai	Revenue District of Madurai	(1) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' & 'B' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 1(2), Madurai	Revenue District of Madurai	Classes of persons being 'Individuals' deriving income from 'Salary' but not having income from business or profession viz. All employees and retired employees (without any present employment) of: (i) Central Government & Central Public Sector undertaking (excluding Banks, Insurance Companies, Educational & Medical Institutions) (ii) Insurance Companies (Central, State or Privately owned) latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 1(3), Madurai	Revenue District of Madurai	Classes of persons being 'Individuals' deriving income from 'Salary' but not having income from business or profession viz. All employees and retired employees (without any present employment) of: (i) State Government and State Public Sector undertaking (excluding Banks, Insurance Companies, Educational & Medical Institutions) (ii) All Co-operative Societies (excluding those engaged in Banking & Insurance) (iii) Local Authorities within the areas mentioned in Col. 2 in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 1(4), Madurai	Revenue District of Madurai	Classes of persons being 'Individuals' deriving income from 'Salary' but not having income from business or profession viz. All employees and retired employees (without any present employment) of: (i) Private concerns (Proprietorship, Firm, AOP, Company, etc. excluding Banks) (ii) All Educational Institutions including professional/technical training institute, Tutorial Home, etc., owned and managed by State, Central Govt. & Private concerns within the areas mentioned in Col. 2 in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.

ITO, Non Corporate Ward 1(5), Madurai	Revenue District of Madurai	Classes of persons being ' Individuals ' deriving income from salary but not having income from business or profession viz.
		All employees and retired employees (without any present employment) of:
		(i) Banks and other Financial Institutions (Central, State or Privately or Jointly owned)
		(ii) All Medical Institutions including Nursing Homes and other institutions providing medical health related services owned and managed by State, Central Government and Private concerns or Joint ownership within the areas mentioned in Col. 2 in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.

3. JOINT COMMISSIONER OF INCOME TAX, NON CORPORATE RANGE 2, MADURAI

1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, NON CORPORATE CIRCLE 2, Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' C to N ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
ITO, Non Corporate Ward 2(1), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' C to F ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 2(2), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' G to I ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 2(3), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' J to L ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 2(4), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet ' M ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 2(5), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet ' N ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.

4. JOINT COMMISSIONER OF INCOME TAX, DINDIGUL RANGE , DINGIDUL		
1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, DINDIGUL CIRCLE , Dindigul	(a) Revenue District of Dindigul (b) Revenue District of Theni	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'A' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2, in which the total income/loss as per the latest return filed is above Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'Z' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
		(4) Classes of persons being 'Individuals' deriving income from 'Salary' with
ITO, Ward 1, Dindigul	Revenue District of Dindigul	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'A' to 'M' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'M' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
		(4) Classes of persons being 'Individuals' deriving income from 'Salary' with
ITO, Ward 2, Dindigul	Revenue District of Dindigul	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'N' to 'R' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(3) All persons (Including 'Salary' and 'Excluding Trust/Institution) with their names starting with English Alphabets 'A' to 'M' within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'N' to 'R' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.

		(4) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' N to R ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 3, Dindigul	Revenue District of Dindigul	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' S to Z ' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' S to Z ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
		(4) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' S to Z ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 1, Theni	Revenue District of Theni	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' A to O ' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' A to O ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
		(4) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' A to O ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 2, Theni	Revenue District of Theni	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' P to Z ' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' P to Z ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.

		(4) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' P' to 'Z ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
5. JOINT COMMISSIONER OF INCOME TAX, TUTICORIN RANGE , TUTICORIN		
1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT,TUTICORIN CIRCLE , Tuticorin	Revenue District of Tuticorin	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' A' to 'Z ' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is above Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' A' to 'Z ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
		(4) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' A' to 'Z ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
ITO, Ward 1, Tuticorin	Revenue District of Tuticorin	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' A' to 'G ' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' A' to 'G ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
		(4) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' A' to 'G ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 2, Tuticorin	Revenue District of Tuticorin	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' H' to 'L ' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.

		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' H' to 'L' ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
		(4) Classes of persons being ' Individuals' deriving income from ' Salary' with their names starting with English Alphabets ' H' to 'L' ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 3, Tuticorin	Revenue District of Tuticorin	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' M' to 'P' ' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' M' to 'P' ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
		(4) Classes of persons being ' Individuals' deriving income from ' Salary' with their names starting with English Alphabets ' M' to 'P' ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 4, Tuticorin	Revenue District of Tuticorin	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabet ' S' ' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.
		(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet ' S' ' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
		(4) Classes of persons being ' Individuals' deriving income from ' Salary' with their names starting with English Alphabet ' S' ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 5, Tuticorin	Revenue District of Tuticorin	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' Q, 'R' & 'T' to 'Z' ' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.
		(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.

	<p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet '<u>Q, R & T to Z</u>' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
	<p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets '<u>Q, R & T to Z</u>' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>

PRINCIPAL COMMISSIONER OF INCOME TAX, MADURAI-2, MADURAI

1. JOINT COMMISSIONER OF INCOME TAX, NON CORPORATE RANGE 3, MADURAI

1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, NON CORPORATE CIRCLE 3, MADURAI	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'O' to 'Z' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
ITO, Non Corporate Ward 3(1), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'O' to 'P' and having income under the head "Profits & Gains from Business or Profession &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 3(2), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets Q and R and having income under the head "Profits & Gains from Business or Profession &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 3(3), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'Sa' to 'Sn' and having income under the head "Profits & Gains from Business or Profession &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 3(4), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'So' to 'Sz' having income under the head "Profits & Gains from Business or Profession &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Non Corporate Ward 3(5), Madurai	Revenue District of Madurai	All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'T' to 'Z' and having income under the head "Profits & Gains from Business or Profession &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.

2. JOINT COMMISSIONER OF INCOME TAX, KARAİKUDI RANGE, KARAİKUDI

1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, KARAİKUDI CIRCLE, Karaikudi	(a) Revenue District of Sivaganga (b) Revenue District of Ramanathapuram	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'A' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in items (a) and (b) of Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2, in which the total income/loss as per the latest return filed is above Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'Z' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.</p>

		(4) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' A ' to ' Z ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
ITO, Ward 1, Karaikudi	Revenue District of Sivaganga	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'A' to 'L' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'L' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'A' to 'L' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 2, Karaikudi	Revenue District of Sivaganga	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'M' to 'R' and whose Registered office or Head office is situated</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All persons (Including 'Salary' and 'Excluding Trust/Institution) with their names starting with English Alphabets 'A' to 'M' within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'M' to 'R' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'M' to 'R' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 3, Karaikudi	Revenue District of Sivaganga	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'S' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'S' to 'Z' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'S' to 'Z' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>

ITO, Ward 1, Ramanathapuram	Revenue District of Ramanathapuram	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'A' to 'M' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'M' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'A' to 'M' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 2, Ramanathapuram	Revenue District of Ramanathapuram	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'N' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution')with their names starting with English Alphabets 'N' to 'Z' having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'N' to 'Z' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>

3. JOINT COMMISSIONER OF INCOME TAX, VIRUDHUNAGAR RANGE, VIRUDHUNAGAR

1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, VIRUDHUNAGAR CIRCLE , Virudhunagar	Revenue District of Virudhunagar	<p>(1) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'Z' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.</p> <p>(2) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'A' to 'Z' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.</p>
ITO, Ward 1, Virudhunagar	Revenue District of Virudhunagar	<p>(1)All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'G' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(2) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'A' to 'G' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>

ITO, Ward 2, Virudhunagar	Revenue District of Virudhunagar	(1) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' H' to 'L ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs. (2) Classes of persons being 'Individuals' deriving income from ' Salary ' with their names starting with English Alphabets ' H' to 'L ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 3, Virudhunagar	Revenue District of Virudhunagar	(1) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' M' to 'R ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs. (2) Classes of persons being 'Individuals' deriving income from ' Salary ' with their names starting with English Alphabets ' M' to 'R ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 4, Virudhunagar	Revenue District of Virudhunagar	(1) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet ' S ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs. (2) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' S ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.
ITO, Ward 5, Virudhunagar	Revenue District of Virudhunagar	(1) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet ' T' to 'Z ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col.2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs. (2) Classes of persons being ' Individuals ' deriving income from ' Salary ' with their names starting with English Alphabets ' T' to 'Z ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.

4. JOINT COMMISSIONER OF INCOME TAX, TIRUNELVELI RANGE, TIRUNELVELI

1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, TIRUNELVELI CIRCLE, Tirunelveli	Revenue District of Tirunelveli	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' A' to 'Z ' and whose Registered office or Head office is situated in the areas mentioned in Column. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is above Rs. 15 lakhs. (2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above. (3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets ' A' to 'Z ' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs. (4) Classes of persons being 'Individuals' deriving income from ' Salary ' with their names starting with English Alphabets ' A' to 'Z ' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.
ITO, Ward 1, Tirunelveli	Revenue District of Tirunelveli	(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets ' A' to 'F ' and whose Registered office or Head office is situated in the areas mentioned in Column. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.

		<p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'F' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'A' to 'F' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 2, Tirunelveli	Revenue District of Tirunelveli	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'G' to 'L' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All persons (Including 'Salary' and 'Excluding Trust/Institution) with their names starting with English Alphabets 'A' to 'M' within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'G' to 'L' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'G' to 'L' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
		<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'N' to 'P' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'N' to 'P' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'N' to 'P' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 3, Tirunelveli	Revenue District of Tirunelveli	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabet 'Q' to 'S' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet 'Q' to 'S' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
		<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabet 'Q' to 'S' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet 'Q' to 'S' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p style="text-align: right;">(4)</p>
ITO, Ward 4, Tirunelveli	Revenue District of Tirunelveli	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabet 'Q' to 'S' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet 'Q' to 'S' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>

ITO, Ward 5, Tirunelveli	Revenue District of Tirunelveli	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'M', & 'T' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'M' & 'T' to 'Z' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'M' & 'T' to 'Z' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
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5. JOINT COMMISSIONER OF INCOME TAX, NAGERCOIL RANGE , NAGERCOIL

1	2	3
Assessing Officer	Territorial Area	Jurisdiction
DCIT/ACIT, NAGERCOIL CIRCLE, Nagercoil	Revenue District of Kanyakumari	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'A' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is above Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'Z' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in item (a) & (b) of Col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'A' to 'Z' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is above Rs. 10 lakhs.</p>
ITO, Ward 1, Nagercoil	Revenue District of Kanyakumari	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'A' to 'G' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'A' to 'G' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'A' to 'G' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 2, Nagercoil	Revenue District of Kanyakumari	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'H' to 'M' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p>

		<p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All persons (Including 'Salary' and 'Excluding Trust/Institution) with their names starting with English Alphabets 'A' to 'M' within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
		<p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'H' to 'M' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'H' to 'M' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 3, Nagercoil	Revenue District of Kanyakumari	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'N' to 'R' and whose Registered office or Head office is situated in the areas mentioned in Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p>
		<p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'N' to 'R' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'N' to 'R' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 4, Nagercoil	Revenue District of Kanyakumari	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabet 'S' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p>
		<p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p> <p>(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabet 'S' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p> <p>(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'S' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is upto Rs. 10 lakhs.</p>
ITO, Ward 5, Nagercoil	Revenue District of Kanyakumari	<p>(1) All cases of Companies registered under the Companies Act 1956 starting with the English Alphabets 'T' to 'Z' and whose Registered office or Head office is situated in the areas mentioned in items Colmn. 2 &/or whose principal place of business or profession is within the areas mentioned in of Col. 2, in which the total income/loss as per the latest return filed is upto Rs. 15 lakhs.</p> <p>(2) All persons of cases of individuals who is a Managing Director or a Director or Manager or a Secretary in the Companies mentioned in (1) above.</p>

(3) All Non-company cases (Excluding 'Trust/Institution') with their names starting with English Alphabets 'T' to 'Z' and having income under the head "Profits & Gains from Business or Profession" &/or whose principal place of business or profession is within the areas mentioned in Col 2, in which the total income/loss as per the latest return filed is **upto Rs. 10 lakhs.**

(4) Classes of persons being 'Individuals' deriving income from 'Salary' with their names starting with English Alphabets 'T' to 'Z' but not having income from business or profession within the areas mentioned in col. 2, in which the total income/loss as per the latest return filed is **upto Rs. 10 lakhs.**

JURISDICTION DETAILS

CHIEF COMMISSIONER OF INCOME-TAX, COIMBATORE REGION

PRINCIPAL COMMISSIONER OF INCOME TAX - 1, 3RD FLOOR, ANNEXE BUILDING, No.63, RACE COURSE ROAD, COIMBATORE - 641018. PHONE - 0422-2225101.

CORPORATE RANGE, COIMBATORE.

All Company cases registered under the Companies Act, 2013 or under the Companies Act, 1956 and having their principal place of business is situated in the District of Coimbatore. All persons being individuals who is a Managing Director / Director / Secretary in the companies mentioned above.

RANGE HEAD	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	ALPHABETS / PINCODES
ADDITIONAL COMMISSIONER OF INCOME TAX, CORPORATE RANGE, MAIN BUILDING, 63A, RACE COURSE, COIMBATORE-641018. PH. 0422-2225110	DCIT / ACIT, CORPORATE CIRCLE-1, MAIN BUILDING, 63A, RACE COURSE, CBE- 641018. PH- 0422-2225111	Areas with the pincodes of Coimbatore District : 641006, 641008, 641014 to 641016, 641018 to 641024, 641028, 641029, 641031 to 641034, 641040, 641061 to 641065; 641101 to 641118 and 641201 & Taluks of Mettupalayam, Pollachi, Valparai and the areas within the District of Coimbatore that are not assigned to the DCIT / ACIT, Corporate Circle-II, Coimbatore. (Total Income / loss - Company - Rs.15 lakhs and above and Directors - Rs.10 lakhs and above.)
	DCIT / ACIT, CORPORATE CIRCLE-2, MAIN BUILDING, 63A, RACE COURSE, CBE 641018. PH. 0422- 2225113	Areas with the pincodes of Coimbatore District : 641001 to 641005, 641007, 641009 to to 641013, 641017, 641025 to 641027, 641030, 641035 to 641039, 641041 to 641047. (Total Income / loss - Company - Rs.15 lakhs and above and Directors - Rs.10 lakhs and above.)
	ITO, CORPORATE WARD-1, MAIN BUILDING, 63A, RACE COURSE, CBE- 641018. PH. 0422- 2225039	All cases of companies whose names begins with 'A' to 'E' and its M. D. / Director / Manager / Secretary. (Total Income / loss - Company - Upto Rs.15 lakhs and Directors - Upto Rs.10 lakhs.)
	ITO, CORPORATE WARD-2, MAIN BUILDING, 63A, RACE COURSE, CBE 641018. PH- 0422-2225164	All cases of companies whose names begins with 'G' to 'M" and its M. D. / Director / Manager / Secretary. (Total Income / loss - Company - Upto Rs.15 lakhs and Directors - Upto Rs.10 lakhs.)
	ITO, CORPORATE WARD-3, MAIN BUILDING, 63A, RACE COURSE, CBE 641018. PH. 0422- 22255057	All cases of companies whose names begins with 'R' and 'S' and its M. D. / Director / Manager / Secretary. (Total Income / loss - Company - Upto Rs.15 lakhs and Directors - Upto Rs.10 lakhs.)
	ITO, CORPORATE WARD-4, MAIN BUILDING, 63A, RACE COURSE, CBE 641018. PH. 0422- 2225114	All cases of companies whose names begins with 'F', 'N' to 'Q' & 'T' to 'Z' and its M. D. / Director / Manager / Secretary. (Total Income / loss - Company - Upto Rs.15 lakhs and Directors - Upto Rs.10 lakhs.)

NON-CORPORATE RANGE-1, COIMBATORE.

All persons or cases other than Companies and salary cases.

<p>JOINT COMMISSIONER OF INCOME TAX, NON-CORPORATE RANGE-1, ANNEXE BUILDING, 63A, RACE COURSE , COIMBATORE- 641018. PH- 0422-2225106</p>	<p>DCIT / ACIT, NON-CORPORATE CIRCLE-1, ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225131</p>	<p>a) Areas within the city of Coimbatore bearing the pincodes of 641001, 641004, 641005, 641015, 641016, 641018, 641023, 641024, 641028, 641033, 641036, 641037, 641042 and 641045. b) Areas assigned to CIT-1, Cbe within the District of Coimbatore, falling under Coimbatore South Taluk and not covered by the Pincodes referred to in (a) above and excluding to those assigned to Non-Corporate Range-2, Coimbatore. (Total Income / loss is above Rs.10 lakhs.)</p>
<p>PH- 0422-2225106</p>	<p>ITO, NC WARD- 1(1), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225132</p>	<p>Areas within the city of Coimbatore bearing the pincodes of 641018, 641023, 641024, 641036, 641037 and 641042 b) Areas assigned to CIT-1, Cbe within the District of Coimbatore, falling under Coimbatore South Taluk and not covered by the Pincodes assigned to DCIT / ACIT, Non-Corporate Circle-1, Cbe and excluding to those assigned to Non-Corporate Range-2, Coimbatore. (Total Income / loss is upto Rs.10 lakhs.)</p>
<p>PH. 0422- 2225136</p>	<p>ITO, NC WARD- 1(2), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225136</p>	<p>Areas within the city of Coimbatore bearing the pincodes of 641005, 641015, 641016, 641028 and 641033. (Total Income / loss is upto Rs.10 lakhs.)</p>
<p>PH. 0422- 2225134</p>	<p>ITO, NC WARD- 1(3), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225134</p>	<p>Areas within the city of Coimbatore bearing the pincode of 641001 and not assigned to ITO, NC Wd-1(4), Coimbatore. (Total Income / loss is upto Rs.10 lakhs.)</p>
<p>PH. 0422- 2225135</p>	<p>ITO, NC WARD- 1(4), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225135</p>	<p>Areas within the city of Coimbatore bearing the pincode of 641001 having the streets - Anumantharayan Koil Street, Big Bazaar Street, Chellpillai Lane, Chetty Street, Chockampudur Road, Dharamaraj Koil Street, Kempatty Colony Street No.5, Kempatty Colony Housing Unit, Kottara Korian Block No.I-46, Lodar Lane, Market Compound, Muthu Vinayakar Koil Street, Nadar Lane and Street, Nallamma Raja Lane, Nawab Hakkim road, Oddanchathra Street No.I and II (Pavalam Street), Oppanakkara Street, Ponnaiahraja puram, Porrikkara Labne, R. G. Street, Rajammal Layout, Raja Street, Sri Sundara Vinayakar Koil Street, Subbiah Mudaliar Street (Thomas Street), Swami Iyer (New) Street, Sowdamman Koil Street, Thiyagi Kumaran Street, Theosophical Society Street, Telugu Brahmin Street, Thiyagaraja Street, Uppara Lane, Uppukinar Lane, Veerasamy Mudaliar Street, Yadev Street. (Total Income / loss is upto Rs.10 lakhs.)</p>
<p>PH. 0422- 2225098</p>	<p>ITO, NC WARD- 1(5), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225098</p>	<p>Areas within the City of Coimbatore bearing pincodes of 641004 and 641045 and all Existing Estate duty cases. (Total Income / loss is upto Rs.10 lakhs.)</p>

NON-CORPORATE RANGE-2, COIMBATORE.

All persons or cases other than Companies and salary cases.

JOINT COMMISSIONER OF INCOME TAX, NON-CORPORATE RANGE-2, ANNEXE BUILDING, 63A, RACE COURSE , COIMBATORE- 641018. PH- 0422-2225130	DCIT / ACIT, NON- CORPORATE CIRCLE-2, ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225073	Areas within the city of Coimbatore falling under North Taluk bearing the pincodes of 641002, 641003, 641006, 641009, 641011, 641012, 641013, 641014, 641025, 641027, 641030, 641035, 641038, 641039, 641040, 641043, 641044, 641046 and 641049. b) Areas assigned to CIT-1, Cbe within the District of Coimbatore, falling under Coimbatore North Taluk and not covered by the Pincodes referred to in (a) above and excluding to those assigned to Non-Corporate Range-1, Coimbatore. (Total Income / loss is above Rs.10 lakhs.)
	ITO, NC WARD- 2(1), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225072	a) Areas within the city of Coimbatore bearing the pincodes of 641009 & 641012. b) Areas assigned to CIT-1, Cbe within the District of Coimbatore, falling under Coimbatore North Taluk and not covered by the Pincodes assigned to DCIT / ACIT, Non-Corporate Circle-2, Coimbatore and excluding to those assigned to Non-Corporate Range-1, Coimbatore. (Total Income / loss is upto Rs.10 lakhs.)
	ITO, NC WARD- 2(2), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225075	Areas within the city of Coimbatore bearing the pincodes of 641006 & 641049. (Total Income / loss is upto Rs.10 lakhs.)
	ITO, NC WARD- 2(3), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225071	Areas within the city of Coimbatore bearing the pincodes of 641002 & 641030. (Total Income / loss is upto Rs.10 lakhs.)
	ITO, NC WARD- 2(4), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225074	Areas within the city of Coimbatore bearing the pincodes of 641011, 641025, 641027, 641040, 641043 & 641046. (Total Income / loss is upto Rs.10 lakhs.)
	ITO, NC WARD- 2(5), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225042	Areas within the city of Coimbatore bearing the pincodes of 641003, 641013, 641014, 641035, 641038, 641039 & 641044. (Total Income / loss is upto Rs.10 lakhs.)

PRINCIPAL COMMISSIONER OF INCOME TAX - 2, 2ND FLOOR, ANNEXE BUILDING, No.63, RACE COURSE ROAD, COIMBATORE - 641018. PH - 0422-2225102.

NON-CORPORATE RANGE-3, COIMBATORE

All Company cases including Salary Cases.

<p>JOINT COMMISSIONER OF INCOME TAX, NON-CORPORATE RANGE-3, ANNEXE BUILDING, 63A, RACE COURSE , COIMBATORE- 641018. PH- 0422-2225040</p>	<p>ACIT,Circle-1,Ooty Christo Buliding, Second Floor, State bank Road, Ooty-643001. Ph No: 0423- 2452810.</p>	<p>All cases falling under the Territorial areas in the entire Nilgiris Dist. (Total Income / Loss - Company cases - Rs.15 lakhs and above and other cases - Rs.10 lakhs and above.)</p>
		<p>Revenue Taluks of Mettupalayam, Annur and the following Pincodes of Coimbatore District in North Taluk - 641 017, 641 019, 641 020, 641 022, 641 031 and 641 047 excluding company and salary cases. (Total Income / Loss is Rs.10 lakhs and above.)</p>
	<p>Income Tax Officer, Ward 1, Christo Buliding, Second Floor, State bank Road, Ooty-643001. Ph No: 0423- 2452810</p>	<p>a) Territorial areas in Taluks of Ootacamund, Pandalur, Kunda and Gudalur consisting of the pincodes 643001, 643002, 643003, 643004, 643005, 643006, 643007, 643203, 643204, 643205, 643207, 643209, 643210, 643211, 643212, 643217, 643220, 643221, 643222, 643223, 643224, 643225, 643226, 643230, 643233, 643235, 643237, 643240, 643241, 643253, 643259, 643270 & 643282 and other areas in the Taluks of Ootacamund, Kunda, Pandalur and Gudalur. b) All areas in Nilgiris District not specifically assigned to ITO, Ward-2, Ootacamund. (Total Income / Loss - Company cases - up to 15 lakhs and other cases - up to Rs.10 lakhs.)</p>
	<p>Income Tax Officer, Ward 2, Christo Buliding, Second Floor, State bank Road, Ooty-643001. Ph No: 0423- 2452810</p>	<p>Territorial areas in Taluks of Kothagiri and Coonoor consisting of the pincodes 643102, 643103, 643104, 643105, 643201, 643202, 643213, 643214, 643215, 643216, 643217, 643218, 643224, 643231, 643232, 643236, 643238, 643242, 643243, 643272 and other areas in the Taluks of Kothagiri and Coonoor. (Total Income / Loss - Company cases - up to 15 lakhs and other cases - up to Rs.10 lakhs.)</p>
	<p>Income Tax Officer, NC, Ward 3-(1), No:63,Race Course Road, Coimbatore- 641018. Ph No:0422- 2225066</p>	<p>Territorial areas in Mettupalayam Taluk excluding Salary Cases. (Total Income / loss is upto Rs.10 lakhs.)</p>
	<p>Income Tax Officer, NC, Ward 3(2), No:63,Race Course Road, Coimbatore- 641018. Ph No:0422- 2225159</p>	<p>Territorial areas in Annur Taluk excluding Salary Cases. (Total Income / loss is upto Rs.10 lakhs.)</p>
<p>Income Tax Officer, NC, Ward 3(3) No:63,Race Course Road, Coimbatore- 641018.</p>	<p>Territorial areas with pincodes : 641017, 641019, 641020, 641022, 641031 and 641047 excluding Salary Cases. (Total Income / loss is upto Rs.10 lakhs.)</p>	
<p>NON-CORPORATE RANGE-4, COIMBATORE</p>		
<p>All cases of persons other than companies and Salary cases.</p>		
	<p>ACIT, Non Corporate, Circle-4, No:63,Race Course Road,</p>	<p>a) Territorial areas in Sulur Taluk, Perur Taluk, Madukkarai Taluk and Pin codes of 641034 and 641029 in Coimbatore North Taluk. (Total Income / loss is above Rs.10 lakhs excluding salary cases.)</p>

Coimbatore-641018. Ph No:0422-2225041		b) Territorial areas in Kinathukadavu Taluk, Pollachi Taluk and Valparai Taluk. (Total Income / loss is above Rs.10 lakhs from salary cases.)
Income Tax Officer, NC ,Ward 4(1), No:63,Race Course Road, Coimbatore-641018. Ph No:0422-2225028		Territorial areas in Sulur Taluk (Total Income / loss is upto Rs.10 lakhs.)
Income Tax Officer, NC ,Ward 4(2), No:63,Race Course Road, Coimbatore-641018. Ph No:0422-2225028		Territorial areas in Perur Taluk (Total Income / loss is upto Rs.10 lakhs.)
Income Tax Officer, NC, Ward 4(3), No:63,Race Course Road, Coimbatore-641018. Ph No:0422-2225161		Territorial areas in Madukkarai Taluk and Areas with pin codes 641 034 and 641029 in Coimbatore North Taluk. (Total Income / loss is upto Rs.10 lakhs.)
Income Tax Officer, Ward-1, No:112, Alagappa Layout, Venkatesa Colony, Pollachi-605003. Ph No:04259-220010		a) Territorial areas of Pollachi Taluk with all Pin codes, except Pincode 642001 and Territorial areas in Kinathukadavu Taluk. (Total Income / loss is upto Rs.10 lakhs.) b) Territorial areas of Pollachi Taluk, Kinathukadavu Taluk and Valparai Taluk where Total Income / loss is upto Rs.10 lakhs from salary cases.)
Income Tax Officer, Ward-2, No:112, Alagappa Layout, Venkatesa Colony, Pollachi-605003. Ph No: 04259-226047		Territorial areas in the Pin Code 642001 of Pollachi Taluk and Territorial areas in Valparai Taluk. (Total Income / loss is upto Rs.10 lakhs excluding salary cases.)
RANGE-1, ERODE		
All cases of persons within the Taluk of Erode of the Erode District excluding salary cases		
DCIT / ACIT, Circle 1, No:15,Gandhiji Road, Erode-638001. Ph.No:0424-2259798		Areas within the Taluk of Erode of the Erode District and excluding areas bearing pincodes of 638101, 638102, 638104, 638107, 638109, 638115, 638151, 638152, 638153 and 638154 assigned to Range-2, Erode. (Total income /loss is above Rs.15 lakhs in the case of companies and above Rs.10 lakhs in other cases)

<p>JCIT,Range-1, No:15,Gandhiji Road, Erode-638001. Ph.No:0424- 2266066</p>	<p>Income Tax Officer, Ward 1(1), No:15,Gandhiji Road, Erode-638001. Ph.No:0424- 2215711 Fax No:424- 2265598</p>	<p>Areas within the Taluk of Erode of the Erode District bearing the pincode of 638001 - Nethaji Road, Brindachari Street, Chockanathar Street, Easwaran Koil Street, Ramasamy Gounder Street, Venkatachalam Street, Sengodagounder Street, East Hanumantha Rayan Koil Street, West Hanumantharayan Koil Street, south Hanumantharayan Koil Street, Thiruvencatamswamy Street, Kamaraj Street, N M S Lahyout, R K V Road, Kongalamman Koil Street and Jinnah Street and territorial areas in Erode Taluk bearing pincode 638 009 and any other area assigned to Range-I, Erode but not assigned to NC Ward-1(2) to NC Ward-1(5), Erode (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases)</p>
	<p>Income Tax Officer, Ward 1(2), No:15,Gandhiji Road, Erode-638001. Ph.No:0424- 2261159</p>	<p>Areas within the Taluk of Erode of the Erode District bearing the pincode of 638001 -Agraharam Street, Annaji Street,AO Ramasamy Street,Brough Road,Cauvery Road, Court Street, Chinnamariamman Koil Street, Cutchery St., Gandhiji Road, Kandappa Street, Krishnampalayam Road, Kalaimagall Kalvi Nilayam Road, Karuppanna Gr. Steet, Kadmohideen St., Kandasamy Street, Mundy Street, Muthuranga Street, Muthuvelappa Street, Mosuvanna street, Periyanna Street, Patel Road, Power House Road, Periyar Nagar, Pappathi Kadu, Pavadainaicker Street, Perumal Naidu St., Poosari Gr. Street, Prakasam Street, Sathyamoorthy Street, Shanmugasundaram Pillai Street, Valayakara Street and pincode of 638012.(Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases)</p>
	<p>Income Tax Officer, Ward 1(3), No:15,Gandhiji Road, Erode-638001. Ph.No:0424- 2215713</p>	<p>Territorial areas in Erode Taluk bearing pincode 638003 and 638004 (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases)</p>
	<p>Income Tax Officer, Ward 1(4), No:15,Gandhiji Road, Erode-638001. Ph.No:0424- 2215714</p>	<p>Territorial areas in Erode Taluk bearing pincode 638005 and 638011 (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases).</p>
	<p>Income Tax Officer, Ward 1(5), No:15,Gandhiji Road, Erode-638001.</p>	<p>Territorial areas in Erode Taluk bearing pincode 638002 and the streets in pincode 638001 - Vasuki Street, Agil Medu Street 1 to 8, Nachiappa Street, Muniappan Koil Street, Kasianna Street, Kannaki Street and Nehru Street (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases).</p>
<p>RANGE-2, ERODE</p>		
<p>All cases of persons within the Taluks of the Erode District in the cases of companies and in other cases</p>		
	<p>ACIT, Circle 2, No:15,Gandhiji Road, Erode-638001. Ph.No:0424- 2259798</p>	<p>Areas situated in the Taluks of Erode District - Gobichettipalayam, Sathyamangalam, Bhavani and Perundurai and areas in Erode Taluk bearing pincodes of 638101, 638102, 638104, 638107, 638109, 638115, 638151, 638152, 638153 and 638154 (Total income /loss is above Rs.15 lakhs in the case of companies and above Rs.10 lakhs in other cases including salary)</p>

JCIT,Range-2, No:15,Gandhiji Road, Erode-638001. Ph.No:0424- 2256960	Income Tax Officer, Ward 2(1), No:15,Gandhiji Road, Erode-638001. Ph.No :0424- 2215721	Territorial areas in the entire Gobichettipalayam Taluk of Erode district and areas in Erode Taluk bearing pincodes of 638101, 638102, 638104, 638107 (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases excluding salary)
	Income Tax Officer, Ward 2(2) No:15,Gandhiji Road, Erode-638001. Ph.No :0424- 2215725	Territorial areas in the entire Perundurai Taluk of Erode District (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases excluding salary)
	Income Tax Officer, Ward 2(3) No:15,Gandhiji Road, Erode-638001. Ph.No :0424- 2215723	Territorial areas in the entire Erode District including Erode Town (Total income is upto Rs.10 lakhs from 'Salary' from Government)
		Territorial areas in Erode Taluk bearing pincodes 638115, 638152, 638153 and 638154 (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases)
	Income Tax Officer, Ward 2(4), No:15,Gandhiji Road, Erode-638001. Ph.No :0424- 2215726	Territorial areas in the entire Erode District including Erode Town (Total income is upto Rs.10 lakhs from 'Salary' from Other than Government)
	Territorial areas bearing pincodes 638109, and 638151 (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases)	
Income Tax Officer, Ward 2(5), No:15,Gandhiji Road, Erode-638001.	Territorial areas in Bhavani and Sathyamangalam Taluks of Erode district including Anthiyur (Total income /loss is upto Rs.15 lakhs in the case of companies and upto Rs.10 lakhs in other cases excluding salary).	

PRINCIPAL COMMISSIONER OF INCOME TAX - 3, 5TH FLOOR, ANNEXE BUILDING, No.63, RACE COURSE ROAD, COIMBATORE - 641018. PH - 0422-2225103.

NON-CORPORATE RANGE-5, COIMBATORE.

All persons being individuals whose principal source of income is from 'Salary'.

JOINT COMMISSIONER OF INCOME TAX, NON-CORPORATE RANGE-5, ANNEXE BUILDING, 63A, RACE COURSE , COIMBATORE- 641018. PH- 0422 -	DCIT / ACIT, NON- CORPORATE CIRCLE-5, ANNEXE BUILDING, 63A, RACE COURSE , COIMBATORE- 641018. PH. 0422- 2225060	Territorial areas within the District of Coimbatore excluding taluks of Pollachi, Valparai and Kinathukadavu. (Total Income / loss is above Rs.10 lakhs.)
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ITO, NC WARD-5(1), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225051	Territorial areas within the District of Coimbatore excluding taluks of Pollachi, Valparai and Kinathukadavu - whose name starts with Alphabet 'S' and 'V'. (Total Income / loss is upto Rs.10 lakhs.)
ITO, NC WARD-5(2), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225052	Territorial areas within the District of Coimbatore excluding taluks of Pollachi, Valparai and Kinathukadavu - whose name starts with Alphabet from 'A', 'B', 'C', 'D', 'E', 'F' and 'G'. (Total Income / loss is upto Rs.10 lakhs.)
ITO, NC WARD-5(3), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225053	Territorial areas within the District of Coimbatore excluding taluks of Pollachi, Valparai and Kinathukadavu - whose name starts with Alphabet from 'M', 'N', 'O', 'P', and 'Q'. (Total Income / loss is upto Rs.10 lakhs.)
ITO, NC WARD-5(4), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225054	Territorial areas within the District of Coimbatore excluding taluks of Pollachi, Valparai and Kinathukadavu - whose name starts with Alphabet from 'H', 'I', 'J', 'K' and L. (Total Income / loss is upto Rs.10 lakhs.)
ITO, NC WARD-5(5), ANNEXE BUILDING, 63A, RACE COURSE , CBE 641018. PH. 0422- 2225055	Territorial areas within the District of Coimbatore excluding taluks of Pollachi, Valparai and Kinathukadavu - whose name starts with Alphabet from 'R', 'T', 'U', 'W', 'X', 'Y' and 'Z'. (Total Income / loss is upto Rs.10 lakhs.)

RANGE-1, TIRUPPUR.

All Company cases and Other cases.

DCIT, Circle-1, 121, Aadams Plaza, Sixty Feet Road, Tirupur 641 602. Phone : 0421-2238300	Territorial areas within the District of Tiruppur - Tiruppur North Taluk, Avinashi Taluk, Kangeyam Taluk and Uthukuli Taluk and b) areas not assigned to other Assessing Officers of <u>Range-1, Tiruppur</u> . (Total Income / loss - Company cases - Rs.15 lakhs and above and Other cases - Rs.10 lakhs and above.)
Income Tax Officer, Ward - 1(1), 121, Aadams Plaza, Sixty Feet Road, Tirupur 641 602. 0421-2480003	Areas covered in the pincodes of 641602 under Tiruppur North Taluk and b) territorial areas not assigned to other Assessing Officers of <u>Range-1, Tiruppur</u> . (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)

JOINT COMMISSIONER OF INCOME TAX, RANGE - 1, NO. 121, AADAMS PLAZA, SIXTY FEET ROAD, TIRUPUR - 641 602. PHONE - 0421 2484759.	Income Tax Officer, Ward - 1(2), 121, Aadams Plaza, Sixty Feet Road, Tirupur 641 602. Phone : 0421- 2480081	Areas covered in the pincodes of 641601, 641603 under Tirupur North Taluk. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)
	Income Tax Officer, Ward - 1(3), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2480008	Areas covered in the pincodes of 641607 under Tirupur North Taluk and b) Areas covered under Uthukuli taluk. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)
	Income Tax Officer, Ward- 1(4), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2480002	Areas covered in the pincodes of 641652 under Tirupur North Taluk and b) Areas covered under Avinashi Taluk. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)
	Income Tax Officer, Ward -1(5), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2480053	Areas covered under Kangeyam Taluk and b) All Salary cases in Tirupur North Taluk, Avinashi Taluk, Kangeyam Taluk and Uthukuli Taluk. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)

RANGE-2, TIRUPPUR.

All Company cases and Other cases.

DCIT, Circle-2, 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2264702	Areas within the District of Tirupur - Tirupur South Taluk, Dharapuram Taluk, Palladam Taluk, Madathukulam Taluk and Udumalpet Taluk and b) also areas not assigned to other Assessing Officers of Range-2, Tirupur. (Total Income / loss - Company cases - Rs.15 lakhs and above and Other cases - Rs.10 lakhs and above.)
Income Tax Officer, Ward - 2(1), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421 - 2480020	Areas covered in the pincodes of 641604 in Tirupur South Taluk and b) territorial areas not assigned to other Assessing Officers of Range-2, Tirupur. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)

<p>JOINT COMMISSIONER OF INCOME TAX, RANGE 2, NO. 121, AADAMS PLAZA, SIXTY FEET ROAD, TIRUPUR - 641 602. PHONE - 0421 2484759.</p>	<p>Income Tax Officer, Ward - 2(2), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2480080</p>	<p>Areas covered in the pincodes of 641605, 641664 under Tirupur South Taluk. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)</p>
	<p>Income Tax Officer, Ward - 2(3), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2480025</p>	<p>Areas covered in the pincodes of 641606, 6410608, 641663, 641687 under Tirupur South Taluk and b) Areas covered under Palladam taluk other than Pincode 641 664. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)</p>
	<p>Income Tax Officer, Ward - 2(4), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2264720</p>	<p>Areas covered in the pincodes of 641662, 641667, 641671 under Tirupur South Taluk and b) Areas covered under Madathukulam Taluk and Udumalpet Taluk. (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)</p>
	<p>Income Tax Officer, Ward - 2(5), 121, Aadams Plaza, Sixty Feet Road, Tirupur - 641 602. Phone : 0421- 2480075</p>	<p>Areas covered under Dharapuram Taluk and b) All Salary cases in Tirupur South Taluk, Dharapuram Taluk, Palladam Taluk, Udumalpet and Madathukulam Taluk . (Total Income / loss - Company cases - up to Rs.15 lakhs and Other cases - up to Rs.10 lakhs.)</p>

JURISDICTION DETAILS
PRINCIPAL CCIT, TRICHY REGION

CCIT: 44, WILLIAMS ROAD, CANTONMENT, TRICHIRAPALLI-620001 PHONE: 0431-2419937 CITY: TIRUCHIRAPALLI		
CIT, TRICHY-1: 44, WILLIAMS ROAD, CANTONMENT, TRICHIRAPALLI-620001 PHONE: 0431-2417367 CITY: TIRUCHIRAPALLI		
Range(Designation of JCIT/Addl.CIT & his office address & landline Number	Ward/Circle(Designation of ITO/AC/DC & his office address & landline number)	AO Wise Jurisdiction
Range-1, Trichy Addl.CIT, 44, Williams Road, Cantonment, Trichy Ph: 0431-2461640	Circle-1, Trichy DCIT, 44, Williams Road, Cantonment, Trichy Ph: 0431-2460634	Company cases above Rs. 15 lakhs and Non Company cases(other than Salary cases) above Rs. 10 lakhs relating to Ward-1(1), 1(2) & 1(3), Trichy. Company cases above Rs. 15 lakhs and Non Company cases(including Salary cases) above Rs. 10 lakhs relating to Ward-1 & 2, Perambalur
	Ward-1(1), Trichy ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2417916	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs of following taluks of Tiruchirapalli district: Manachanallur, Thuraiyur, Manapparai including Marungapuri, Lalgudi, Thottiam and Musiri.
	Ward-1(2), Trichy ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2417917	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs with Pin codes of Trichy District: 620001 - Head Post Office; 620002 - Theppakulam; 620003 - Woraiyur
	Ward-1(3), Trichy ITO 44, Williams Road,	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs with

	Cantonment, Trichy Ph: 0431-2417918	Pin codes of Trichy District: 620004 - Golden Rock; 620005 - Thiruvanaikoil; 620006 - Srirangam(including taluk); 620007 - Airport
	<u>Ward-1, Perambalur</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2417919	Company cases below Rs. 15 lakhs and Non Company cases(including Salary cases) below Rs. 10 lakhs of Perambalur district
	<u>Ward-2, Perambalur</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2417919	Company cases below Rs. 15 lakhs and Non Company cases(including Salary cases) below Rs. 10 lakhs of Ariyalur district
<u>Range-2, Trichy</u> Addl.CIT, 44, Williams Road, Cantonment, Trichy Ph: 0431-2414319	<u>Circle-2, Trichy</u> DCIT, 44, Williams Road, Cantonment, Trichy Ph: 0431-2414390	All Salary cases above Rs. 10 lakhs in Tiruchirapalli district and Karur district. Company cases above Rs. 15 lakhs and Non Company cases above Rs. 10 lakhs relating to Ward-1 & 2, Karur.
	<u>Ward-2(1), Trichy</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2460029	Salary cases below Rs. 10 lakhs in respect of employees of all State & Central Government including Semi and Quasi Government Organizations and Private Sector in Tiruchirapalli district.
	<u>Ward-2(2), Trichy</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2460013	Salary cases below Rs. 10 lakhs in respect of employees of all Public Sector Companies, Bank, Insurance Companies and BHEL in Tiruchirapalli district.
	<u>Ward-2(3), Trichy</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2460070	Salary cases below Rs. 10 lakhs in respect of employees of all Educational Institutions in Tiruchirapalli district.
	<u>Ward-1, Karur</u> ITO 16-B, Chinnandan Koil Street, Karur Ph: 04324-241660	Company cases below Rs. 15 lakhs and Non Company cases(including all Salary cases) below Rs. 10 lakhs of Kaur district with names begin with the alphabet "A" to "O"
	<u>Ward-2, Karur</u>	Company cases below Rs. 15 lakhs

	ITO 16-B, Chinnandan Koil Street, Karur Ph: 04324-241062	and Non Company cases(including all Salary cases) below Rs. 10 lakhs of Kaur district with names begin with the alphabet "P" to "Z".
CIT, TRICHY-2: 44, WILLIAMS ROAD, CANTONMENT, TRICHIRAPALLI-620001 PHONE: 0431-2417367 CITY: TIRUCHIRAPALLI		
<u>Range-3:</u> JCIT, Addl.CIT, 44, Williams Road, Cantonment, Trichy Ph: 0431-2468040	<u>Circle-3, Trichy</u> DCIT 44, Williams Road, Cantonment, Trichy Ph: 0431-2463189	Company cases above Rs. 15 lakhs and Non Company cases (other than Salary cases) above Rs. 10 lakhs relating to Ward-3(1), 3(2) & 3(3), Trichy and Company cases above Rs. 15 lakhs and Non Company cases(including Salary cases) above Rs. 10 lakhs relating to Ward-1 & 2, Pudukottai
	<u>Ward-3(1), Trichy</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2417017	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs with Pin codes of Trichy District: 620008 - Fort; 620009 - Ramji Nagar; 620010 - Ariyamangalam; 620011 - MK Kottai; 620012 - E.P. Pudur; 620013 - Thiruverumbur; 620014 - Boiler Plant; 620015 - REC; 620016 - OFT
	<u>Ward-3(2), Trichy</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2417017	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs with Pin codes of Trichy District: 620017 - Thennur/Puthur; 620018 - Thillai Nagar
	<u>Ward-3(3), Trichy</u> ITO 44, Williams Road, Cantonment, Trichy Ph: 0431-2410653	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs with Pin codes of Trichy District: 620019 - Pappakuruchi Kattur; 620020 - Jamal Mohd College; 620021 - KK Nagar; 620022 - Thuvakudimalai; 620023 - Khaja Nagar; 620024 - Bharathidasan University 620025 - HAPP; 620026 - Anna Nagar
	<u>Ward-1, Pudukottai</u>	Company cases below Rs. 15 lakhs

	ITO 8663/2, Annavasal Road, Chola Real Estate, Thitukkokaranam, Pudukottai Ph: 04322-236047	and Non Company cases(including all Salary cases) below Rs. 10 lakhs of Pudukottai town and taluk, Alangudi, Avudayar Koil, Karambakudi and Manamelkudi taluks of Pudukottai district
	<u>Ward-2, Pudukottai</u> ITO 8663/2, Annavasal Road, Chola Real Estate, Thitukkokaranam, Pudukottai Ph: 04322-236105	Company cases below Rs. 15 lakhs and Non Company cases(including all Salary cases) below Rs. 10 lakhs of Aranthangi, Thirumayam, Kulathur, Kandharvakottai, Ponnamaravathi and Illupur taluks of Pudukottai district
<u>Thanjavur Range</u> Addl.CIT, 100, Nanjikottai Road, Thanjavur Ph:04362-278060	<u>Circle-1, Thanjavur</u> DCIT 100, Nanjikottai Road, Thanjavur Ph:04362-278411	Company cases above Rs. 15 lakhs and Non Company cases(including Salary cases) above Rs. 10 lakhs relating to Ward-1, 2 & 3, Thanjavur and Ward-1 & 2, Thiruvarur
	<u>Ward-1, Thanjavur</u> ITO 100, Nanjikottai Road, Thanjavur Ph:04362-277620	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs of Thanjavur town(north of railway line connecting Alakkudi, Thanjavur and Mariamman Koil), Pattukottai and Peravurani taluks
	<u>Ward-2, Thanjavur</u> ITO 100, Nanjikottai Road, Thanjavur Ph:04362-270713	Company cases below Rs. 15 lakhs and Non Company cases(other than Salary cases) below Rs. 10 lakhs of Thanjavur town(south of railway line connecting Alakkudi, Thanjavur and Mariamman Koil) & Thanjavur taluk, Thiruvaiyaru, Papanasam, Orathanadu and Budalur taluks
	<u>Ward-3, Thanjavur</u> ITO 100, Nanjikottai Road, Thanjavur Ph:04362-230621	All Salary cases below Rs. 10 lakhs of Thanjavur district(excluding Kumbakonam and Thiruvidaimaruthur taluks)
	<u>Ward-1, Thiruvarur</u> ITO 100, Nanjikottai Road, Thanjavur Ph:04362-230165	Company cases below Rs. 15 lakhs and Non Company cases(including all Salary cases) below Rs. 10 lakhs of Thiruvarur town and taluks of Nannilam, Kudavasal and Valangaiman